

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**Execution Application No.87 of 2025
In
Original Application No. 158 of 2025**

IN THE MATTER OF:

Jaibir Singh & Anr.

...Applicant(s)

Versus

State of Haryana & Ors.

...Respondent(s)

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Anuro
13-03-26

**Regional Officer
Bhiwani Region
Haryana State Pollution Control Board**

Date: **13.03.2026**

Through

R Khurana

Rahul Khurana, Advocate
Off: A-174A, II Floor Defence Colony
New Delhi -110024
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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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REPLY ON BEHALF OF HARYANA STATE POLLUTION CONTROL BOARD

(RESPONDENT No. 2 AND 3)

1. That this Hon'ble Tribunal took notice of the Execution Application filed by applicant seeking compliance of order dated 21.04.2025 passed in OA No. 158 of 2025. The original application was disposed of with the following direction:

"Hence we dispose of the OA directing the Member Secretary, HSPCB to duly consider the complaint of the applicant dated 17.02.2025 keeping in view the observations made above and do the ground verification and take appropriate remedial and punitive action, if required within two months"

2. That it is humbly submitted that the answering respondent has taken requisite steps to ensure compliance of the order dated 21.04.2025. The relevant events and actions taken in relation to **Baljeet Poultry Research & Breeding Farm** are as follows:
- i. A letter was written by this office vide No 434 dated 10.06.2025 to the Worthy Member Secretary, HSPCB on 10.06.2025 seeking constitution of a team for compliance of the Hon'ble Tribunal's order dated 21.04.2025 passed in Original Application No. 158 of 2025. A copy of letter dated 10.06.2025 is enclose herewith as **Annexure-R/1**.
 - ii. Thereafter, the Member Secretary, HSPCB constituted a team on 01.09.2025 consisting of:
 - o Regional Officer, HSPCB, Hisar
 - o Regional Officer, HSPCB, Bahadurgarh.

The team was directed to carry out ground verification in compliance with the directions of the Hon'ble Tribunal and submit an inspection report. Copy of letter dated 01.09.2025 is enclosed herewith as **Annexure-R/2**.

- iii. Inspection was conducted on 30.12.2025. During inspection, the poultry farm was found complying as per norms and operating with approximately 12,000 birds. However, the following suggestions were made:
- A. Installation of DG Set in accordance with CAQM directions.
 - B. Improvement of existing septic tank for its effluent generated from hatch section.
 - C. Maintenance of proper ventilation, medicinal sprinkling and reuse of its effluent generated from daily activities in gardening/irrigation etc.
 - D. Prepare proper logbook of medicines utilised to control odour and flies must be maintained.

Accordingly, directions were issued by Regional Office, HSPCB, Bhiwani on 31.12.2025. Copy of directions dated 31.12.2025 is enclosed herewith as **Annexure-R/3**.

- iv. The unit submitted its compliance reply on 13.01.2026. Copy of reply dated 13.01.2026 alongwith documents submitted by respondent unit is annexed herewith as **Annexure-R/4**. In order to verify the compliance of the directions issued, a joint inspection was conducted on 11.02.2026 by a team consisting of the following officers:

- Regional Officer, HSPCB
- Assistant Environmental Engineer, HSPCB
- SDO, Animal Husbandry Department
- Veterinary Surgeon, Government Veterinary Hospital, Tosham

- v. During inspection on 11.02.2026, following deficiencies were observed:
- a. Inadequate manure protection from run-off and insects.
 - b. Improper manure storage design.
 - c. Insufficient ventilation in cages.

Accordingly, a Show Cause Notice was issued to the unit vide this office letter No. 2448 on 12.02.2026. A Copy of Show Cause Notice dated

12.02.2026 is annexed herewith as **Annexure-R/5**. The unit submitted its reply on 25.02.2026 with documents, copy of which is enclosed as **Annexure-R/6**. The verification of claimed compliances was done during inspection conducted on 26.02.2026 by the Field Officer, HSPCB. A copy of inspection report dated 26.02.2026 is annexed herewith as **Annexure R/7**. During inspection, the following observations were made:

- a. Properly provided facility for manure storage and no sign of runoff water from manure
 - b. Proper ventilation facility provided
 - c. No sign of foul smell and no fly nuisance was found.
- vi. For the violations observed during inspection dated 11.02.2026, an Environmental Compensation assessment report was forwarded to Head Office vide letter No. 2449 dated 27.02.2026 for an amount of Rs. 80,000/-A Copy of Environmental Compensation assessment report dated 27.02.2026 is enclosed herewith as **Annexure-R/8**.

OTHER RELEVANT INFORMATION:

1. That, other facts regarding Baljeet Poultry Research and Breeding Farm, which appears to be relevant are also submitted for kind consideration of this Hon'ble Tribunal:
 - i. The unit namely Baljeet Poultry Research and Breeding Farm is situated at Khewat No. 230//216, Khasra No. 26//10, 27//6, 7, 15 Village Dharan, Kharkri-Makhwan Road, Tehsil Tosham, District Bhiwani, Haryana.
 - ii. The unit had obtained Consent to Operate (CTO) dated 12.08.2021 for the period between 12.08.2021 to 31.12.2025 for a capacity of 30,000 breeder chicks.
 - iii. The unit has subsequently obtained renewal of CTO for the period 01.01.2026 to 31.12.2030. Copy of CTO dated 10.11.2025 is enclosed as **Annexure-R/9**.
 - iv. The poultry farm is utilizing wastewater generated during cleaning operations and operational activities. It is collected in holding tank and utilized within its own green belt for irrigation purposes. As such there is no process waste water generation from the poultry farming. Photographs of which is attached at page No.14

- v. It is respectfully submitted that the present poultry farm claims to be established before 2010. In original application, the applicant did not raise the issue of citing criteria as per CPCB Guidelines of January, 2022 which provides that citing criteria will be applicable to new Poultry Farms setup after issuance of guidelines, thus, citing criteria not applicable to Poultry Farm in question. It is also relevant to mention here that Poultry Farm in question is established at approximately 02 Km away from village Dharan. The applicants are referring in present execution application structure in their agriculture fields which is not located in village Dharan. This factual position is clear in the drone view photographs which have been annexed herewith as **Annexure-R/10**.
- vi. In the matter titled Kalam Singh vs. Baljeet (CMA/48/2023) filed before the Ld. ADJ, Bhiwani, a joint inspection was conducted on 01.06.2023 by AEE, HSPCB and SDO, Animal Husbandry Department. During inspection dated 01.06.2023, approximately 18,000 birds were found at the site and on the basis of observations made during inspection, a Show Cause Notice was issued on 02.06.2023 citing the following deficiencies:
- a. Wet litter below cages
 - b. No composting of manure
 - c. Dust collector not installed in feed section
 - d. Two out of three collection pits not properly covered
 - e. No efforts to convert egg shells into animal feed
 - f. Burial pit without central operable lid.
- vii. The Animal Husbandry Department, vide report dated 27.06.2023, confirmed that no infection spread to nearby animals had been recorded.
- viii. The unit submitted its reply on 22.06.2023, and re-inspection was conducted on 30.06.2023, which confirmed compliance of the following measures:
- a. Scraper system installed
 - b. Dewatering machine installed
 - c. Proper dust collector installed
 - d. concretized Collection pits and covered Proper burial pit provided
 - e. Egg shell crushing machine installed

A reply was also submitted before the Ld. ADJ, Bhiwani on 03.07.2023 by RO HSPCB, Bhiwani (Copy enclosed as **Annexure R/11**).

- ix. A further inspection was conducted by SDM Tosham, wherein the unit was found complying. Action Taken Report was submitted by SDM Tosham to the RO HSPCB Bhiwani vide letter No. 4119/steno dated 09.08.2024. A Copy has also been annexed herewith as **Annexure R/12**.
- x. Subsequently, a complaint received from Head Office on 14.10.2024 was also examined and the inspection was conducted on 07.11.2024 by Dr. Satish Kumar, Scientist-B, HSPCB, Bhiwani. The unit was found complying. Action Taken Report was submitted vide letter No. 5765 dated 12.11.2024 (Copy enclosed as **Annexure R/13**)
- xi. A complaint was also received through DC Bhiwani on 17.02.2025, and inspection was conducted on 18.02.2025 by concerned AEE, HSPCB, Bhiwani, during which the poultry farm was again found complying. A Copy of inspection report dated 18.02.2025 is annexed as **Annexure R/14**).

ISSUE OF REFUSAL OF CTE

1. That the Applicant has attempted to create confusion by annexing the refusal of Consent to Establish (CTE) as an Annexure A6 with execution application and annexure A10 with original application which pertains to some different Unit namely "M/S Baljeet Poultry Farm" whereas the subject matter Unit is M/S Baljeet Poultry Research and Breeding Farm". That the Answering Respondent in order to clear the confusion is submitting the particulars of the said different Unit namely "M/S Baljeet Poultry Farm". However, the complete facts regarding Baljeet Poultry Farm are as follows:
 - i. The initial CTE application for other land details of land is as:- (Khwat No. 111, Khatoni No. 124, Khasra No. 60//18, 19, 20;63//2, 3, 8/1, 9/1, 13/1Khwat No. 157, Khatoni No. 177, Khasra No. 60//21, 22, 23 village Dharan) was refused on 06.06.2022.
 - ii. The unit after that re-applied for CTE along with all required documents as per the checklist of HSPCB and with the Tehsildar report dated 08.07.2022.
 - iii. Upon due examination, Consent to Establish (CTE) **was** granted on 16.11.2022 for the period **16/11/2022 - 15/11/2027** to Baljeet Poultry Farm for the above-mentioned land details.
 - iv. In order to verify the factual position regarding establishment of the poultry farm at the said CTE site, an inspection was conducted on

03.02.2026 by concerned AEE, HSPCB, Bhiwani.(Copy enclosed as **Annexure R/15**).

- v. The following facts/details found during inspection dated 03.02.2026 as:
- No construction activity was found at the CTE site.
 - The land was completely covered with standing agricultural crops.

In view of the above facts, it is most respectfully submitted that the reply may be taken on record and the present Execution Application may kindly be disposed of as the directions passed by the Hon'ble Tribunal in Original Application No. 158 of 2025 have been duly complied by the HSPCB.

The answering respondent undertakes to comply with any further directions issued by this Hon'ble Tribunal in letter and spirit.

Handwritten signature in blue ink, followed by the date 13-03-26 written below it.

**Regional Officer
Bhiwani Region
Haryana State Pollution Control Board**

Place: Bhiwani
Date: 13.03.2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

EA No.87/2025
In OA No. 158/2025

IN THE MATTER OF:

Jaibir Singh & Anr.

Applicant

Versus

State of Haryana &Ors.

Respondent

AFFIDAVIT

I Shailender Arora, Regional officer, HSPCB, Bhiwani aged about 57 Years do hereby solemnly affirm and state as under:

1. That I, the deponent herein is well conversant with the facts and circumstances of the present case and I am authorized to file this reply on behalf of Respondent No. 2 and 3.
2. That I have gone through the contents of the accompanying reply which has been drafted under my instructions

20/3/26
h m

Vikas Budania Advocate
ENROL No. F/103/2015
CH No. 448 DISTT. COURT
BHIWANI (M) 967 1006698

Shone
13/3/26
Deponent

VERIFICATION

9719
13 3 26
HARYANA

REGIONAL OFFICER,
Haryana State Pollution Control Board
BHIWANI REGION

Verified at Regional office, Bhiwani on this 13 day of March, 2026 that the contents of above affidavit are true and correct to the best of my knowledge and on the basis of the information derived from the official records which I believe to be true and no material fact has been concealed therein.

Verified that I, the deponent herein, on this 13 day of March 2026 at Bhiwani district who is Shailender Arora on this 13 day of March 2026 at Bhiwani district. I have gone through the contents of the accompanying reply which has been drafted under my instructions and believe to be true and no material fact has been concealed therein.

Shone
13/3/26
Deponent

REGIONAL OFFICER,
Haryana State Pollution Control Board
BHIWANI REGION

13 3 26

REGIONAL OFFICER, BHIWANI



Regional Office
Haryana State Pollution Control Board,
 SCF-32, Opp. Community Centre, Sector-13, HSVP, Bhiwani
 Email-hspcbrojr@gmail.com

No. HSPCB/BHI/2025/434

To,

Dated:- 10-6-2025

The Member Secretary,
 Haryana State Pollution Control Board,
 Panchkula

Kind Attn: SEE – Coordination Cell (HQ)

Subject: Constitution of Inspection Team in compliance with Hon'ble NGT Order dated 21.04.2025 in OA No. 158/2025 titled Jaibir Singh Vs State of Haryana & Ors – M/s Baljeet Poultry Research Farm, Village Dharan, Kharkri Makhwan Road, Tehsil Tosham, District Bhiwani

In compliance with the directions issued by the Hon'ble National Green Tribunal (NGT) vide order dated 21.04.2025 in OA No. 158/2025 titled *Jaibir Singh Vs State of Haryana & Ors*, it is submitted that:

M/s Baljeet Poultry Research Farm, located at Village Dharan, Kharkri Makhwan Road, Tehsil Tosham, District Bhiwani, is operating with a valid Consent to Operate (CTO) issued by the Board vide No. 13831064 dated 12.08.2021, valid up to 31.12.2025 (**Annexure – 1**).

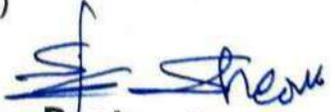
The unit was earlier inspected on 18.02.2025 by Sh. Nitish, AEE, in reference to a complaint received from the Deputy Commissioner, Bhiwani, dated 17.02.2025, and was found complying with CPCB guidelines for poultry farms. The inspection report is enclosed as **Annexure – 2**. A copy of the complaint received from the DC Office, Bhiwani is also enclosed as **Annexure – 3** for reference.

The Hon'ble NGT, in Para 5 of its order dated 21.04.2025, has directed as under: "Hence, we dispose of the OA directing the Member Secretary, HSPCB, to duly consider the complaint of the Applicant dated 17.02.2025 keeping in view the observations made above and do the ground verification and take appropriate remedial and punitive action, if required, within two months."

In this regard, it is kindly requested that a team may be constituted from Head Office for carrying out ground verification of M/s Baljeet Poultry Research Farm, in compliance with the Hon'ble NGT's directions.

This is submitted for your kind consideration and further necessary action, please.

- Encl.:** 1. Copy of valid CTO (Annexure – 1)
 2. Inspection Report dated 18.02.2025 (Annexure – 2)
 3. Copy of complaint from DC Office, Bhiwani (Annexure – 3)


Regional Officer
HSPCB, Bhiwani Region




HARYANA STATE POLLUTION CONTROL BOARD

C-11, SECTOR-6, PANCHKULA
 Ph-0172-577870-73, Fax No. 2581201
 E-Mail: hspcbcoordination@gmail.com
 website: hspcb.org.in



I/277406/2025

Dated: 01-09-2025

To

1. The Regional Officer,
HSPCB, Hisar.
2. The Regional officer,
HSPCB, Bahadurgarh.

Subject: Constitution of Inspection Team in compliance with Hon'ble NGT Order dated 21.04.2025 in OA No. 158/2025 titled Jaibir Singh Vs State of Haryana & Ors - M/s Baljeet Poultry Research Farm, Village Dharan, Kharkri Makhwan Road, Tehsil Tosham, District Bhiwani.

In this connection, Regional Officer, HSPCB, Bhiwani vide his letter no. 434 dated 10.06.2025 (copy enclosed) has submitted the Hon'ble NGT, in Para 5 of its order dated 21.04.2025, in OA No. 158/2025 titled Jaibir Singh Vs State of Haryana & Ors, has directed as under: "*Hence, we dispose of the OA directing the Member Secretary, HSPCB, to duly consider the complaint of the Applicant dated 17.02.2025 keeping in view the observations made above and do the ground verification and take appropriate remedial and punitive action, if required, within two months.*"

RO has submitted that M/s Baljeet Poultry Research Farm, located at Village Dharan, Kharkri Makhwan Road, Tehsil Tosham, District Bhiwani, is operating with a valid Consent to Operate (CTO) issued by the Board vide No. 13831064 dated 12.08.2021, valid up to 31.12.2025.

The unit was earlier inspected on 18.02.2025 by Sh. Nitish, AEE, in reference to a complaint received from the Deputy Commissioner, Bhiwani, dated 17.02.2025, and was found complying with CPCB guidelines for poultry farms. A copy of the complaint received from the DC Office, Bhiwani.

Further, R.O. has requested that a team may be constituted from Head Office for carrying out ground verification of M/s Baljeet Poultry Research Farm, in compliance with the Hon'ble NGT's directions.

In view of above, you are hereby deputed to carrying out ground verification of M/s Baljeet Poultry Research Farm, in compliance with the Hon'ble NGT's directions and directed to submit inspection report well before the timeline given by Hon'ble NGT.

DA/As above.

SCIENTIST-C
For Member Secretary

Annexure R3

Regional Office

Haryana State Pollution Control Board,
SCF-32, Opp. Community Centre, Sector-13, HSVP, Bhiwani
Email-hspcbrojr@gmail.com



Dated: 31/12/25

No. HSPCB/BHI/2025/ 1905

To

M/s Baljeet Poultry Research and Breeding Farm,
VPO Dharan, Tosham, Bhiwani

Sub: Directions issued under section 5 of the Environment (Protection) Act, 1986 as per directions/ guidelines issued by Environment & Climate Department, Haryana Government and CPCB Guidelines dated January, 2022

Ref: Kindly refer to the subject noted above.

With reference to the subject noted above, your unit was inspected by the undersigned, Sh. Shakti Singh, RO, Hisar and Sh. Nitish Bhardwaj, AEE on dated 30.12.2025.

In view of above, you are directed for the compliance of following directions:-

1. Unit has to install DG Set as per directions of CAQM
2. Unit is suggested to improve the existing septic tank for its effluent generated from its hatch section
3. Unit will be maintain its ventilation, sprinkling of medicine and reuse its effluent generated from daily activities in gardening/irrigation etc.
4. Prepare proper logbook of medicines utilized to control odour and files may be maintained

In view of above you are hereby directed to make the compliance of the above said notification immediately and submit compliance report.

Endst. No. HSPCB/BHI/2025/ 1906

A copy of above is forwarded to the Member Secretary, Haryana State Pollution Control Board, Panchkula for information please.

(Signature)
31/12/25
Regional Officer,
Bhiwani Region.

Dated 31.12.25

(Signature)
31/12/25
Regional Officer,
Bhiwani Region.

V.P.O. DHARAN Teh. Tosham- 127040, Distt. Bhiwani (Hry)

Ref. No -----

Dated 13/1/2026

To

The Regional officer

HSPCB, Bhiwani.

Sub:- Pointwise reply of direction issued by your good office vide latter number HSPCB/BHI/2025/1905 dated 31-12-2025 is given as under.

- 1- Sir We have installed the DG set of capacity 125kva.82kva with RECD kit as per CAQM Direction Number 76. Copy of bill RECD kit is attached hear with .
- 2- Sir We have improved the exiting septic tank for its effluent generated from hatch section as per suggestion given by HSPCB copy of proof is attached herewith.
- 3- Sir we are maintaining the proper ventilation, sprinkling of medicine and reuse effluent generated from daily activities in gardening/irrigation etc as per norms.
- 4- Sir we have prepared proper logbook of medicines utilized to control odour and files.

M/s. Baljeet Poultry
& Breeding Farm

Baljeet Singh Prop.



PS Power & Engineers

Deals in: Recd Kit, Sale- Purchase, Rent, Service & Maintenance of DG Set

Tax Invoice

(ORIGINAL FOR RECIPIENT)

PS Power & Engineers

Shop No.8, SCO Complex,
Omaxe City, Sec-15
Bahadurgarh-124507
MSME No- UDYAM-DL-11-0028308
(M) 8076495561, 9811142441
GSTIN/UIN: 06AMVPM5184B1ZQ
State Name : Haryana, Code : 06
E-Mail : park@pspower.co.in

Buyer (Bill to)

Baljeet Poultry Research & Breeding Farm

V.P.O Dharan, Teh-Tosham
Bhiwani Haryana-127040
State Name : Haryana, Code : 06

Invoice No. GSTHYN2526343
e-Way Bill No. 3421 6115 2360
Dated 5-Jan-26
Delivery Note Mode/Terms of Payment

Reference No. & Date. Other References

Buyer's Order No. Dated

Dispatch Doc No. Delivery Note Date

Dispatched through Destination
By Road Bhiwani
Bill of Lading/LR-RR No. Motor Vehicle No.
dt. 5-Jan-26 HR13U0762
Terms of Delivery

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Retro Fit Emmisison Device Vasthi Make RECD Suitable for 82.5Kva Dg Set Model No : VE-REF 7200-	84041000	1.00 Nos	1,00,000.00	Nos	1,00,000.00
2	Retro Fit Emmisison Device Vasthi Make RECD Suitable for 125Kva Dg Set Model No : VE-REF 7200-	84041000	1.00 Nos	60,000.00	Nos	60,000.00
						1,60,000.00
						OUTPUT CGST 14,400.00
						OUTPUT SGST 14,400.00
						Total 2.00 Nos ₹ 1,88,800.00

Amount Chargeable (in words)

Indian Rupee One Lakh Eighty Eight Thousand Eight Hundred Only

Remarks:

Invoice for Vasthi make RECD suitable for 82.5Kva & 125Kva Dg Set

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details

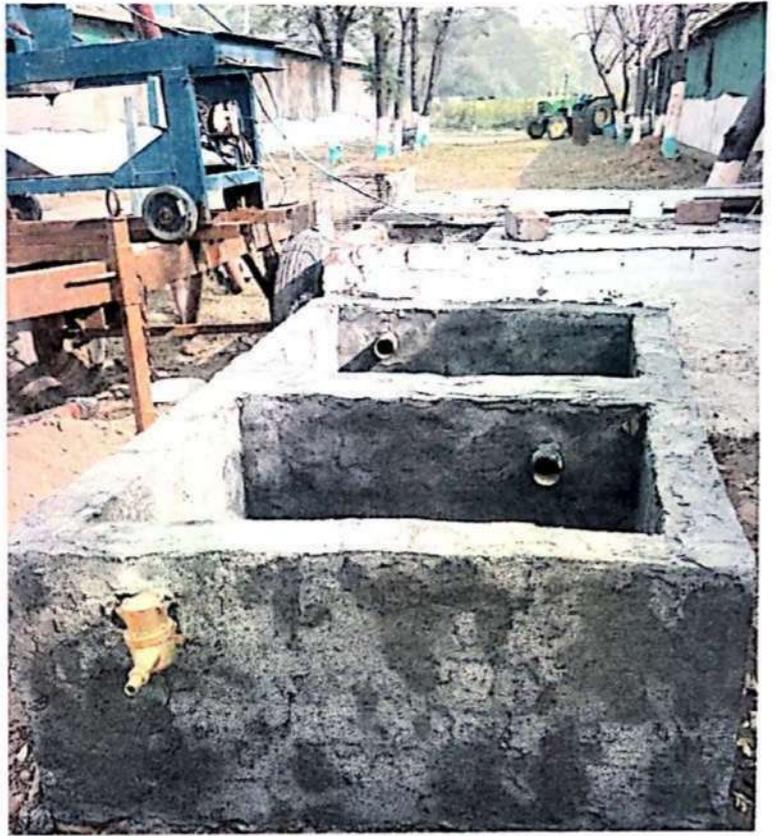
A/c Holder's Name : PS Power & Engineers
Bank Name : Bank of India -604930110000235
A/c No : 604930110000235
Branch & IFS Code : Peeragarh New Delhi 604930110000235
for PS P

SUBJECT TO HARYANA JURISDICTION

This is a Computer Generated Invoice



Head Office: Shop No. 8, SCO Complex, Omaxe City, Sector-15, Bahadurgarh-124507
Email : park@pspower.co.in (M) 8076495561 9811142441



M/s. Baljeet Poultry & Breeding Farm
Baljeet Singh Prop
13/1/2026

ODDUR 8 FLY CONTROL MEDICINE

LOG BOOK Date / /

M/s Rajat Poultry Research & Breeding farm

Vill: Dharam Th. Toshim (B.H.W.H.)

S/N	Date	Time	Open ground	Growing shed	Laying shed 1	Laying shed 2
1.	1-10-25	8:30	-	-	B.904	-
2.	2-10-25	8:30	manure	-	-	-
3.	3-10-25	8:30	-	-	Safeguard	-
4.	4-10-25	-	-	-	-	-
5.	5-10-25	8:30	-	-	germofree	-
6.	6-10-25	-	-	-	-	-
7.	7-10-25	-	-	-	-	-
8.	8-10-25	8:30	-	-	B.904	-
9.	9-10-25	8:30	formoline	-	-	-
10.	10-10-25	8:30	-	-	Safeguard	-
11.	11-10-25	-	-	-	-	-
12.	12-10-25	8:30	-	-	germofree	-
13.	13-10-25	-	-	-	-	-
14.	14-10-25	-	-	-	-	-
15.	15-10-25	8:30	-	-	B.904	-
16.	16-10-25	8:30	manure	-	-	-
17.	17-10-25	8:30	-	-	Safeguard	-
18.	18-10-25	-	-	-	-	-
19.	19-10-25	8:30	-	-	germofree	-
20.	20-10-25	-	-	-	-	-
21.	21-10-25	-	-	-	-	-
22.	22-10-25	8:30	-	-	B.904	-
23.	23-10-25	8:30	formoline	-	-	-
24.	24-10-25	8:30	-	-	Safeguard	-
25.	25-10-25	-	-	-	-	-
26.	26-10-25	8:30	-	-	germofree	-

Laying shed-3	Medicine	Stock	Qunt	Used	Balance	Signature
B.904	B.904	900ml	10ml PL	300ml	9100ml	Rajat Stryl
-	manure	2Lt.	1g PL	60ml	1940ml	Rajat
Safeguard	Safeguard	400ml	10ml PL	300ml	4100ml	Rajat
germofree	germofree	5Lt.	5ml PL	150ml	4550ml	Rajat
-	-	-	-	-	-	-
B.904	B.904	9100ml	10ml PL	300ml	8800ml	Rajat
-	formoline	5Lt.	10ml PL	2Lt.	3Lt.	Rajat
Safeguard	Safeguard	4100ml	10ml PL	300ml	3800ml	Rajat
-	-	-	-	-	-	-
germofree	germofree	4550ml	5ml PL	150ml	4700ml	Rajat
-	-	-	-	-	-	-
B.904	B.904	8800ml	10ml PL	300ml	8500ml	Rajat
-	manure	1940	1g PL	60ml	1880ml	Rajat
Safeguard	Safeguard	3800ml	10ml PL	300ml	3500ml	Rajat
-	-	-	-	-	-	-
germofree	germofree	4700ml	5ml PL	150ml	4550ml	Rajat
-	-	-	-	-	-	-
B.904	B.904	8500ml	10ml PL	300ml	8200ml	Rajat
-	formoline	3Lt.	10ml PL	2Lt.	1Lt.	Rajat
Safeguard	Safeguard	3500ml	10ml PL	300ml	3200ml	Rajat
-	-	-	-	-	-	-
germofree	germofree	4550ml	5ml PL	150ml	4400ml	Rajat

ODDUR & FLY CONTROL MEDICINE

LOG BOOK Date

Sr. No.	Date	Time	occupied	growing shed	laying shed	laying shed
27	27.10.25					
28	28.10.25					
29	29.10.25	8:30			B.904	
30	30.10.25	8:30	mantra			
31	31.10.25	8:30			Safeguard	
32	1.11.25					
33	2.11.25	8:30			germaproc	
34	3.11.25					
35	4.11.25					
36	5.11.25	8:30			B.904	
37	6.11.25	8:30	formaline			
38	7.11.25	8:30			Safeguard	
39	8.11.25					
40	9.11.25	8:30			germaproc	
41	10.11.25					
42	11.11.25					
43	12.11.25	8:30			B.904	
44	13.11.25	8:30	mantra			
45	14.11.25	8:30			Safeguard	
46	15.11.25					
47	16.11.25	8:30			germaproc	
48	17.11.25					
49	18.11.25					
50	19.11.25	8:30			B.904	
51	20.11.25	8:30	formaline			
52	21.11.25	8:30			Safeguard	

M/S. Ravi Sakti & Poultry Research & Breeding Farm, V. Duram Th. Tosnm (B.H. W. R.)

laying shed	medicine	stock	amt	used	Balance	Singature
B.904	B.904	82ml	10ml PL	20ml	70ml	Subject S.
	Mantra	180ml	10ml PL	60ml	120ml	Subject S.
Safeguard	Safeguard	220ml	10ml PL	30ml	200ml	Subject S.
germaproc	germaproc	40ml	5ml PL	15ml	25ml	Subject S.
B.904	B.904	70ml	10ml PL	30ml	70ml	Subject S.
	formaline	170ml	10ml PL	2lt	170lt	Subject S.
Safeguard	Safeguard	220ml	10ml PL	30ml	200ml	Subject S.
germaproc	germaproc	40ml	5ml PL	15ml	40ml	Subject S.
B.904	B.904	70ml	10ml PL	20ml	70ml	Subject S.
	mantra	180ml	10ml PL	60ml	170ml	Subject S.
Safeguard	Safeguard	220ml	10ml PL	30ml	200ml	Subject S.
germaproc	germaproc	40ml	5ml PL	15ml	25ml	Subject S.
B.904	B.904	70ml	10ml PL	20ml	70ml	Subject S.
	formaline	170lt	10ml PL	2lt	170lt	Subject S.
Safeguard	Safeguard	220ml	10ml PL	30ml	200ml	Subject S.

DDOOR & FLY CONTROL MEDICINE

LOG BOOK Date / /

M/s Bulsat Poultry Research & Breeding Farm

V. Chohan Th. Toshani (B.H.W.M.H.)

Mo	Tu	We	Th	Fr	Sa	Su	Date	Stock	Dilution	Used	Balance	Injection
							22-11-25					
							23-11-25	germofree				
							24-11-25					
							25-11-25					
							26-11-25	B.904				
							27-11-25	Muntara/OTMRA				
							28-11-25	Safeguard				
							29-11-25					
							30-11-25	germofree				
							1-12-25					
							2-12-25	B.904				
							3-12-25	formaline				
							4-12-25	Safeguard				
							5-12-25					
							6-12-25	germofree				
							7-12-25					
							8-12-25					
							9-12-25	B.904				
							10-12-25	Muntara/OTMRA				
							11-12-25	Safeguard				
							12-12-25					
							13-12-25	germofree				
							14-12-25					
							15-12-25					
							16-12-25					
							17-12-25	B.904				

Sr. No.	Date	Time	Open to other	Following shed	Laying shed No. I	Laying shed No. II
53	22-11-25	-	-	-	-	-
54	23-11-25	8:30	-	-	germofree	-
55	24-11-25	-	-	-	-	-
56	25-11-25	-	-	-	-	-
57	26-11-25	8:30	-	-	B.904	-
58	27-11-25	8:30	Muntara/OTMRA	-	-	-
59	28-11-25	8:30	-	-	Safeguard	-
60	29-11-25	-	-	-	-	-
61	30-11-25	8:30	-	-	germofree	-
62	1-12-25	-	-	-	-	-
63	2-12-25	-	-	-	-	-
64	3-12-25	8:30	-	-	B.904	-
65	4-12-25	8:30	formaline	-	-	-
66	5-12-25	8:30	-	-	Safeguard	-
67	6-12-25	-	-	-	-	-
68	7-12-25	8:30	-	-	germofree	-
69	8-12-25	-	-	-	-	-
70	9-12-25	-	-	-	-	-
71	10-12-25	8:30	-	-	B.904	-
72	11-12-25	8:30	Muntara/OTMRA	-	-	-
73	12-12-25	8:30	-	-	Safeguard	-
74	13-12-25	-	-	-	-	-
75	14-12-25	8:30	-	-	germofree	-
76	15-12-25	-	-	-	-	-
77	16-12-25	-	-	-	-	-
78	17-12-25	8:30	-	-	B.904	-

WORM & FLY CONTROL MEDICINE LOG BOOK

Date

Sy. No.	Date	Time	Open - enclosed	Allowing - closed	Laying - No. 1	Laying - No. 2
79	18-12-25	8:30	formoline	-	-	-
80	19-12-25	8:30	-	-	Safeguard	-
81	20-12-25	-	-	-	germofree	-
82	21-12-25	8:30	-	-	-	-
83	22-12-25	-	-	-	-	-
84	23-12-25	-	-	-	-	-
85	24-12-25	8:30	-	-	B. 904	-
86	25-12-25	8:30	Mixture / DARRA	-	-	-
87	26-12-25	8:30	-	-	Safeguard	-
88	27-12-25	-	-	-	-	-
89	28-12-25	8:30	-	-	germofree	-
90	29-12-25	-	-	-	-	-
91	30-12-25	-	-	-	-	-
92	31-12-25	8:30	-	-	B. 904	-
93	01-01-26	8:30	formoline	-	-	-
94	2-01-26	8:30	-	-	Safeguard	-
95	3-01-26	-	-	-	-	-
96	4-01-26	8:30	-	-	germofree	-
97	5-01-26	-	-	-	-	-
98	6-01-26	-	-	-	-	-
99	7-01-26	8:30	-	-	B. 904	-
100	8-01-26	8:30	Mixture / DARRA	-	-	-
101	9-01-26	-	-	-	Safeguard	-
102	10-01-26	-	-	-	-	-
103	11-01-26	-	-	-	germofree	-

Page No. 18

page No 18

V. Dharam Th. Toshani (BHIWA NJ)

Date

Mo	Tu	We	Th	Fr	Sa	Su
M/s Subject Poultry Research & Breeding Farm						
No. 3						
Formoline	Stock	Dunk	Ugacal	Balance	Signature	
-	formoline 175lt	10ml PL	2lt	173lt	Subject S	
Safeguard	Safeguard 1100ml	10ml PL	300ml	800ml	Subject S	
germofree	germofree 3500ml	5ml PL	1500ml	3000ml	Subject S	
-	-	-	-	-	-	
-	-	-	-	-	-	
B. 904	B. 904 5500ml	10ml PL	300ml	5500ml	Subject S	
Mixture / DARRA	Mixture / DARRA 1650ml	1ml PL	60ml	1580ml	Subject S	
Safeguard	Safeguard 800ml	10ml PL	300ml	500ml	Subject S	
germofree	germofree 3300ml	5ml PL	150ml	3200ml	Subject S	
-	-	-	-	-	-	
B. 904	B. 904 5500ml	10ml PL	300ml	5200ml	Subject S	
formoline	formoline 173lt	10ml PL	2lt	171lt	Subject S	
Safeguard	Safeguard 500ml	10ml PL	300ml	200ml	Subject S	
germofree	germofree 3200ml	5ml PL	150ml	3000ml	Subject S	
-	-	-	-	-	-	
B. 904	B. 904 5200	10ml PL	300ml	4900ml	5-1-26-5lt = 9900ml stock	
Mixture / DARRA	Mixture / DARRA 1580ml	1ml PL	60ml	1520ml	Stock 1 Aug 24 5kg. 3-kg	
Safeguard	Safeguard 200ml	10ml PL	150ml	50ml	5-1-25 10lt = 10050 gr.	
germofree	germofree 3050ml	5ml PL	150ml	2900ml	Subject S	

M. S. Dhanraj & Breeding Farm
Subject S
12/1/2026



Haryana State Pollution Control Board,

SCF-32, Opp. Community Centre, Sector-13, HSVP, Bhiwani

Email-hspcbrojr@gmail.com



No. HSPCB/BHI/2026/2448

Dated: 12/02/26

To,

M/s Baljeet Poultry Research and Brooding Farm,
Village Dharan, Kharkri Makhwan Road,
Tehsil Tosham District Bhiwani

Sub: Show cause notice for closure/prosecution and levy of Environmental Compensation under section 5 and 15 of EP Act 1986.

Whereas your unit was jointly inspected by undersigned, Sh. Nitish Bhardwaj, AEE, HSPCB, Dr. Sunil Sharma, SDO, Animal Husbandry and Dr. Satpal, Veterinary Surgeon, on 11.02.2026 in the matter of OA no. 158 of 2025 and during the inspection the following non compliances have been observed:-

1. Not provided the facility for protection of manure from run of water and unwanted test/insects .
2. Not provided proper well design storage facility to contain /manure litter.
3. Not provided sufficient ventilation facility in the poultry house for allowing sufficient supply of fresh air .

Therefore the unit is non-complying the provisions/ directions/ guidelines for poultry/hatchery issued by Environment & Climate Department, Haryana Government and CPCB Guidelines dated January, 2022.

Whereas unit is liable to pay the environmental compensation in the terms of direction of the Board issued by order no. HSPCB/PLG/2021/2343-2381 dated 22.12.2021 as assessed by the Board as per methodology defined

In view of the above, you are directed to show cause within 15 days as to why closure under section 33-A for violation of section 24 & 25 of Water (Prevention and Control of Pollution) Act, 1974 & for closure under section 31-A for violation of section 37 & 38 of Air (Prevention and Control of Pollution) Act, 1981, prosecution action under section 44 for violation of section 25, Water (Prevention and Control of Pollution) Act, 1974 & 43 for violation of section 24 of Air (Prevention & Control of Pollution) Act, 1974 and levy of environmental penalty as per Board Policy dated 22.12.2021 may not be initiated against your unit.

In case you fail to comply with the deficiency mentioned above within the above mentioned stipulated time period it will be presumed that you have nothing to say in this regard and accept the status above, action under the above mentioned sections will be initiated against you.

[Signature]
12/2/26
Regional Officer,
Bhiwani Region

Dated: 12.02.26

Endst. No. HSPCB/BHI/2026/2449

A copy of above is forwarded to the Chairman, Haryana State Pollution Control Board, Panchkula for information please.

[Signature]
12/2/26
Regional Officer,
Bhiwani Region

M/s. Baljeet Poultry Research & Breeding Farm

V.P.O. DHARAN, Teh. Tosham-127040, Distt. Bhiwani (Hry.)

Ref. No

Dated.....

**Sub: Reply of Show Cause notice No. 2448 dated
12.02.2026**

R/Sir

In reply of SCN raise by your good office, please find enclosed herewith the point wise reply of SCN as under:

1. Sir, we have provided mostly the dry-cleaning operation for the farm to reduce waste water generation. However, the water generated from various essential operations in farm is collected in a well-designed water holding tank and used for gardening/irrigation purpose for the planation accordingly. Photographs of the same is attached.
2. Sir, we have provided manure storage facility with more than 02 meter above the water table and of adequate size with proper protection to protect from run of water and covered with shed to avoided dust and odour in Storage pits. Photographs of the same is attached.
3. Sir, we have provided proper adjust fan for sufficient ventilation facility in poultry house. We have installed new fans also for blowing dry air by conveying ventilation air in the farm to prevent obnoxious odour in nearby area. Photographs of the same is attached.

Tax Invoice 10

(ORIGINAL FOR RECIPIENT)

M/S ANIL POULTRY SERVICE NR. 220 KV POWER HOUSE , PANIPAT ROAD, BETWEEN TODI KHERI MOD OR NAHAR PUL, SAFIDON , DISTT.JIND MOB. - 9996924011 GSTIN/UIN: 06ASBPK3165B1Z9 State Name : Haryana, Code : 06 E-Mail : ANILPOULTRYSERVICE999692@GMAIL.COM	Invoice No. 1220	Dated 19-Feb-26
	Delivery Note	Mode/Terms of Payment
M/S BALJEET POULTRY RESEARCH & BREEDING FARM VPO DHARAN, TEH TOSHAM-127040 DISTT BHIWANI(HR) State Name : Haryana, Code : 06	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
Consignee (Ship to)	Dispatch Doc No.	Delivery Note Date
M/S BALJEET POULTRY RESEARCH & BREEDING FARM VPO DHARAN, TEH TOSHAM-127040 DISTT BHIWANI(HR) State Name : Haryana, Code : 06	Dispatched through	Destination
	Bill of Lading/LR-RR No. dt. 19-Feb-26	Motor Vehicle No. HR56B6722
Buyer (Bill to)	Terms of Delivery	
M/S BALJEET POULTRY RESEARCH & BREEDING FARM VPO DHARAN, TEH TOSHAM-127040 DISTT BHIWANI(HR) State Name : Haryana, Code : 06 Place of Supply : Haryana		

Sl No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Amount
1	PUSH PULL EXHASUST FAN (5 %)	84369100	5 %	2.00 PCS	23,333.33	PCS	46,666.66
	CGST						1,166.67
	SGST						1,166.67
Total				2.00 PCS			₹ 49,000.00

Amount Chargeable (in words)

INR Forty Nine Thousand Only

E. & O.E

Company's PAN : **ASBPK3165B**

Company's Bank Details

Bank Name : **HDFC BANK C/C A/C**A/c No. : **50200053046259**Branch & IFS Code : **SAFIDON & HDFC0001478**

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for **M/S ANIL POULTRY SERVICE**

Authorised Signatory







Tele No. 01664-256259

Regional Office

Haryana State Pollution Control Board,
SCF-32, Opp. Community Centre, Sector-13, HSVP, Bhiwani
Email-hspcbprojr@gmail.com

: Baljeet Poultry Research & Breeding
Farm, VPO Dharan, Tosham

: Lat 28.82387138
Long 75.9150418

: 26/02/2026

: Baljeet Singh

: Poultry Farm

: Valid CTO upto 31/12/30

- 15 Remarks
- Unit has properly provided facility for Manure storage and no sign of runoff water from manure
 - Proper ventilation facility provided in the farm
 - No sign of foul smell or no fly nuisance found

Signature of the representative of the unit & Date

Name of the representative:

Designation:

Baljeet Singh

9812955100

Baljeet Poul Research and Breeding Farm

Signature of the Officer

conducted the inspection & Date

Name of Officer

Designation:

Bhardwaj

26/02/2026

Tele No. 01664-256259



Regional Office

Haryana State Pollution Control Board,

SCF-32, Opp. Community Centre, Sector-13, HSVP, Bhiwani

Email-hspcbrojr@gmail.com

- | | | | |
|----|---|---|---|
| 1 | Name of the Unit | : | Baljeet Poultry research and breeding farm |
| 2 | Address of Unit | : | VPO Dharan, Tosham, Bhiwani |
| 3 | Co-ordinate of the unit
Longitude
Latitude | : | Lat: 28.82387138
Long: 75.9150418 |
| 4 | Time & Date of Inspection | : | 26/02/2026 |
| 5 | Name of the Managing Director /
Directors/Partners/ Sole prop./ Occupier/
Manager & their Address | : | Baljeet Singh |
| 6 | Products manufactured with quantity | : | Poultry Farm |
| 7 | Raw material used | : | Poultry Farm |
| 8 | Manufacturing process (in brief) | : | Poultry Farm |
| 9 | Date of Commissioning of the Unit | : | Poultry Farm |
| 10 | Source of air Emissions | : | Poultry Farm |
| 11 | Type & quantity of Fuel used / day | : | Poultry Farm |
| 12 | Status of Air Pollution Control Measures
(APCM) and ETP with brief detail | : | Poultry Farm |
| 13 | Is provided Sample facility on Stacks. | : | |
| 14 | Status of CTE/CTO | : | Valid CTO upto 31/12/2030 |
| 15 | Remarks | : | 1. Unit has properly provided facility for manure storage and no sign of runoff water from manure.
2. Proper ventilation facility provided in the farm.
3. No sign of foul smell and no fly nuisance found. |

Baljeet Singh
Contact No. 9812955100

Nitish Bhardwaj

Signature of the representative of the unit & Date
Name of the representative:
Designation:

Signature of the Officer
conducted the inspection & Date
Name of Officer
Designation:



Haryana State Pollution Control Board,
SCF-32, Opp. Community Centre, Sector-13, HUDA, Bhiwani
Email-hspcbrojr@gmail.com

No. HSPCB/BHI/2026/ 2449

Dated: 27.02.26

To

The Chairman,
Haryana State Pollution Control Board,
Panchkula.

Kind Attn: Sr. Env. Engineer-HQ (Air Cell)

Sub: Environmental Compensation Assessment report – M/s Baljeet Poultry Research and Breeding Farm, Village Dharan, Kharkri Makhwan road Tehsil Tosham District Bhiwani

In this connection, it is submitted that the Environmental Compensation assessment report of the above said unit on the prescribed perform is given as below:-

Performa for recommendation for environmental compensation by Regional Officer.

1.	Name & address of the unit	M/s Baljeet Poultry Research and Breeding Farm, Village Dharan, Kharkri Makhwan road Tehsil Tosham District Bhiwani.																
2.	Name and designation of the officer(s) inspected the unit	Joint Team (Sh. Shailender Arora, RO, Sh. Nitish Bhardwaj, AEE, HSPCB, Dr. Sunil Sharma, SDO, Animal Husbandry and Dr. Satpal, Veterinary Surgeon)																
3.	Product(s) and bio-products	-/ Poultry Farm																
4.	Manufacturing process	-/ Poultry Farm																
5.	Status of CTE	NA																
6.	Status of CTO	Obtained upto 31.12.2030																
7.	Date of inspection of the unit	11.02.2026																
8.	Date of commissioning	Old unit before 2013																
9.	Detail of violation observed during inspection:	<p>In this connection, it is submitted that the unit was inspected by joint team Sh. Shailender Arora, EE, Sh. Nitish Bhardwaj, AEE, HSPCB, Dr. Sunil Sharma, SDO, Animal Husbandry and Dr. Satpal, Veterinary Surgeon, on 11.02.2026 in the matter of OA no. 158 of 2025 and during the inspection the following non compliances have been observed:-</p> <ol style="list-style-type: none"> 1. Not provided the facility for protection of manure from run of water and unwanted test/insects 2. Not provided proper well design storage facility to contain /manure litter. 3. Not provided sufficient ventilation facility in the poultry house for allowing sufficient supply of fresh air 																
10.	Category of the unit	i. Green ii. Small																
11.	Complaint / Court case, if any.	NA																
12.	Detail of sampling and analysis of effluent/air emission exceeding the norms.	<table border="1"> <thead> <tr> <th>Type of sample</th> <th>A/R no. & date</th> <th>Parameter</th> <th>Results</th> </tr> </thead> <tbody> <tr> <td>Effluent</td> <td>-</td> <td>-</td> <td>-</td> </tr> <tr> <td>Air emissions</td> <td>-</td> <td>-</td> <td>-</td> </tr> <tr> <td>Noise</td> <td>-</td> <td>-</td> <td>-</td> </tr> </tbody> </table>	Type of sample	A/R no. & date	Parameter	Results	Effluent	-	-	-	Air emissions	-	-	-	Noise	-	-	-
Type of sample	A/R no. & date	Parameter	Results															
Effluent	-	-	-															
Air emissions	-	-	-															
Noise	-	-	-															
13.	Reasons for not collection of samples, if not collected.	Not applicable																

14.	Detail of Show Cause Notice for EC issued with date.	Show cause notice issued vide letter no. HSPCB/BHI/2026/2448 dated 11.02.2026
15.	Reply of Show Cause Notice, if any received.	Yes, Unit submitted the reply of SCN on 25.02.2026, through email
16.	No. and date of closure order issued by the Board	NA
17.	Compliance of closure order if applicable.	NA
18.	Present status of compliance made by the unit, if any after issue of show cause notice.	To verify the facts of reply of SCN submitted by the unit, the unit was re-inspected on 26.02.2026 by concerned field officer and found complying
19.	Cases for levying environmental compensation:- a) Units discharging the environmental pollutants in excess of the standards prescribed under EP Rules, 1986 and as prescribed in the consent granted to such units under Water Act, 1974/Air Act, 1981.	NA
20.	Date of last inspection and sampling i.e. prior present inspection (Water and/or Air and/or other pollution)	NA
21.	Justification of imposing environmental compensation for last five year	Not Applicable
22.	Final recommendations if any	In this connection, it is submitted that the unit was inspected by joint team Sh. Shailender Arora, EE, Sh. Nitish Bhardwaj, AEE, HSPCB, Dr. Sunil Sharma, SDO, Animal Husbandry and Dr. Satpal, Veterinary Surgeon, on 11.02.2026 in the matter of OA no. 158 of 2025 and during the inspection the following non compliances have been observed:- 1. Not provided the facility for protection of manure from run of water and unwanted test/insects 2. Not provided proper well design storage facility to contain /manure litter. 3. Not provided sufficient ventilation facility in the poultry house for allowing sufficient supply of fresh air Therefore, the environment compensation has been recommended from date of inspection (11.02.2026) to dated of Re-inspection (26.02.2026).
23.	Final compensation or Interim	Interim

Environment Compensation to be levied on Industrial Units

24.	PI - Pollution Index (Red :80, Orange : 50 and Green : 30)	30
25.	N - No of days of violation	N= 11.02.2026 to 26.02.2026 = 16 Days
26.	R - Factor in Rupees	250
27.	S - Factor for scale of operation (0.5 for micro or small, 1.0 for medium and 1.5 for large unit)	0.5
28.	LF - Location Factor (as per census)	1
29.	EC= PI x N x R x S x LF	$30 \times 16 \times 250 \times 0.5 \times 1 = 60,000/-$
30.	Total Amount calculated	60,000/-, Minimum Compensation @5000/Day as per CPCB direction/order, Total compensation is $16 \times 5000 = 80,000/-$

OR

Environmental Compensation to be levied on all violations of Graded Response Action Plan (GRAP) in NCR.

Activity	State of Air Quality	Environmental Compensation (Rs.)	Recommended by RO
23. Industrial Emissions	Severe +/-Emergency	Rs. 1.0 Crore	NA
	Severe	Rs. 50 Lakh	NA
	Very Poor	Rs. 25 Lakh	NA
	Moderate to Poor	Rs. 10 Lakh	NA

Vapour Recovery System (VRS) at Outlets of Oil Companies				
24.	i. Not Installed	Target Date	Rs. 1.0 Crore	NA
	Non-Functional	Very poor to Severe +	Rs. 50 Lakh	NA
		Moderate to Poor	Rs. 25 Lakh	NA
25.	Construction sites (Offending plot more than 20,000 Sq.m.)	Severe +/-Emergency	Rs. 1.0 Crore	NA
		Severe	Rs. 50 Lakh	NA
		Very Poor	Rs. 25 Lakh	NA
		Moderate to Poor	Rs. 10 Lakh	NA
26.	Solid Waste/garbage dumping in Industrial Estates	Very poor to Severe +	Rs. 25.0 Lakh	NA
		Moderate to Poor	Rs. 10 Lakh	NA
27.	Failure to water sprinkling on unpaved roads			
	a) Hot-spots	Very poor to Severe +	Rs. 25.0 Lakh	NA
	b) Other than Hot-spots	Very poor to Severe +	Rs. 10.0 Lakh	NA
OR				
28.	Environmental Compensation to be levied in case of failure of preventing the pollutants being discharged in water bodies and failure to implement waste management rules			Recommendation of RO
	$EC = \text{Capital Cost Factor} \times [\text{Marginal Average Capital Cost for Treatment Facility} \times (\text{Total Generation-Installed Capacity}) + \text{Marginal Average Capital Cost for Conveyance Facility} \times (\text{Total Generation -Operational Capacity})] + \text{O\&M Cost Factor} \times \text{Marginal Average O\&M Cost} \times (\text{Total Generation-Operational Capacity}) \times \text{No. of Days for which facility was not available} + \text{Environmental Externality} \times \text{No. of Days for which facility was not available}$ <p>Alternatively;</p> $EC \text{ (Lacs Rs.)} = [17.5(\text{Total Sewage Generation} - \text{Installed Treatment Capacity}) + 55.5 (\text{Total Sewage Generation-Operational Capacity})] + 0.2(\text{Sewage Generation-Operational Capacity}) \times N + \text{Marginal Cost of Environmental Externality} \times (\text{Total Sewage Generation-Operational Capacity}) \times N$ <p>Where; N= Number of days from the date of direction of CPCB/SPCB/PCC till the required capacity systems are provided by the concerned authority Quantity of Sewage is in MLD</p>			NA
OR				
29.	Environment Compensation to be Levied on Concerned Individual/Authority for Improper Solid Waste Management:			Recommendation of RO
	$EC = \text{Capital Cost Factor} \times \text{Marginal Average Cost for Waste Management} \times (\text{Per day waste generation-Per day waste disposed as per the Rules}) + \text{O\&M Cost Factor} \times \text{Marginal Average O\&M Cost} \times (\text{Per day waste generation-Per day waste disposed as per the Rules}) \times \text{Number of days violation took place} + \text{Environmental Externality} \times N$ <p>Where;</p> <p>Waste Quantity in tons per day (TPD) N= Number of days from the date of direction of CPCB/SPCB/PCC till the required capacity systems are provided by the concerned authority</p> <p>Simplifying;</p> $EC \text{ (Lacs Rs.)} = 2.4 (\text{Waste Generation} - \text{Waste Disposed as per the Rules}) + 0.02 (\text{Waste Generation} - \text{Waste Disposed as per the Rules}) \times N + \text{Marginal Cost of Environmental Externality} \times (\text{Waste Generation} - \text{Waste Disposed as per the Rules}) \times N$			NA

N. Harshraj
27/2/26

Signature of AEE

Documents to be enclosed:-

- i) Copy of Inspection report dated 11.02.2026 (Annexure-1)
- ii) Copy of show cause notice dated 12.02.2026 (Annexuer-2)
- iii) Copy of unit reply dated 25.02.2026 (Annexuer-3)
- iv) Copy of Inspection report dated 26.02.2026 (Annexure-4)

D. Mohan
27/2/26

Signature of Regional Officer



HARYANA STATE POLLUTION CONTROL BOARD

SCF-32, sector 13, HUDA, Bhiwani Ph. 01664-240259 Email:- hspcbrojr@gmail.com

E-mail: hspcb@hry.nic.in



No. HSPCB/Consent/ : 12074148625BHICTO123033392

Dated:10/11/2025

To.

M/s :Baljeet Poultry research and Breeding Farm
Village Dharan, Kharkri Makhwan road Tehsil Tosham District Bhiwani

Subject: Grant of consent to operate to M/s Baljeet Poultry research and Breeding Farm .

Please refer to your application no. 123033392 received on dated 2025-10-07 in regional office Bhiwani. With reference to your above application for consent to operate, M/s Baljeet Poultry research and Breeding Farm is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	01/01/2026 - 31/12/2030
Industry Type	Poultry, piggery, and hatchery
Category	GREEN
Investment(In Lakh)	47.200001
Total Land Area(Sq. meter)	4000.0
Total Builtup Area(Sq. meter)	2500.0
Quantity of effluent	
1. Trade	0.0 KL/Day
2. Domestic	0.5 KL/Day
Number of outlets	1.0
Mode of discharge	
1. Domestic	septic tank with soak pit
2. Trade	
Domestic Effluent Parameters	
1. NA	
Trade Effluent Parameters	
1. NA	
Number of stacks	1
Height of stack	
1. Na	
Emission parameters	
1. NA	
Product Details	
1. broiler chicks	30000 Numbers/ day
Capacity of boiler	

1. Na	Ton/hr
Type of Furnace	
1. Na	
Type of Fuel	
1. Electricity	Kilowatt/day
Raw Material Details	
Broiler chicks	30000 Numbers/Day

Regional Officer, Bhiwani
Haryana State Pollution Control Board.

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.

11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.
17. Industry should adopt water conservation measures to ensure minimum consumption of water in their process. Ground water based proposals of new industries should get clearance from Central Ground Water Authority (CGWA)/ Haryana Water Resources (Conservation, Regulation and Management) Authority (HWRA) for scientific development of precious resource.
18. The industrial/non industrial sector projects shall develop green belt (as applicable) in its premises including periphery, entry and exit, as per notifications/conditions of EC/directions of MOEF/CPCB/SPCB/NGT/ any court of law. In case of stone crushers, hot mix plants, mineral grinding units, screening plants and brick kilns etc., the unit shall develop adequate green belt and erect barrier/barricade/boundary wall as applicable, as per notifications/directions of MOEF/CPCB/SPCB/NGT/ any court of law.
19. The unit shall develop paved or hard surfaced approach road to the site of unit (including the storage site, if it is at different place) from the nearest public road for transportation of raw material/final product.

Specific Conditions :

1. That Unit will maintain Electromagnetic flow meters on every source of water consumption.
2. That the unit will comply the order/ direction issued by the Hon'ble Supreme Court of India, Punjab & Haryana High Court, NGT, CAQM, Environment Court or any other court.
3. Unit shall comply with air act ,water act , environment protection act.
4. Unit will apply for renewal of CTO so granted before 90 days of CTO so granted.
5. Unit will strictly follow environmental guidelines issued for poultry farm from CPCB(amended from time to time)
6. Unit will use waste water generated from the cleaning operations of poultry farm for Green belt area as per CPCB guidelines.
7. This CTO case shall be subject to the outcome of the Hon'ble NGT Order dated 21.04.2025 in O.A. No. 158/2025, titled Jaibir Singh vs. State of Haryana & Others.
8. Unit will use only HSPCB approved fuel.
9. Unit will take permission for ground water extraction from competent authority, if any applicable.

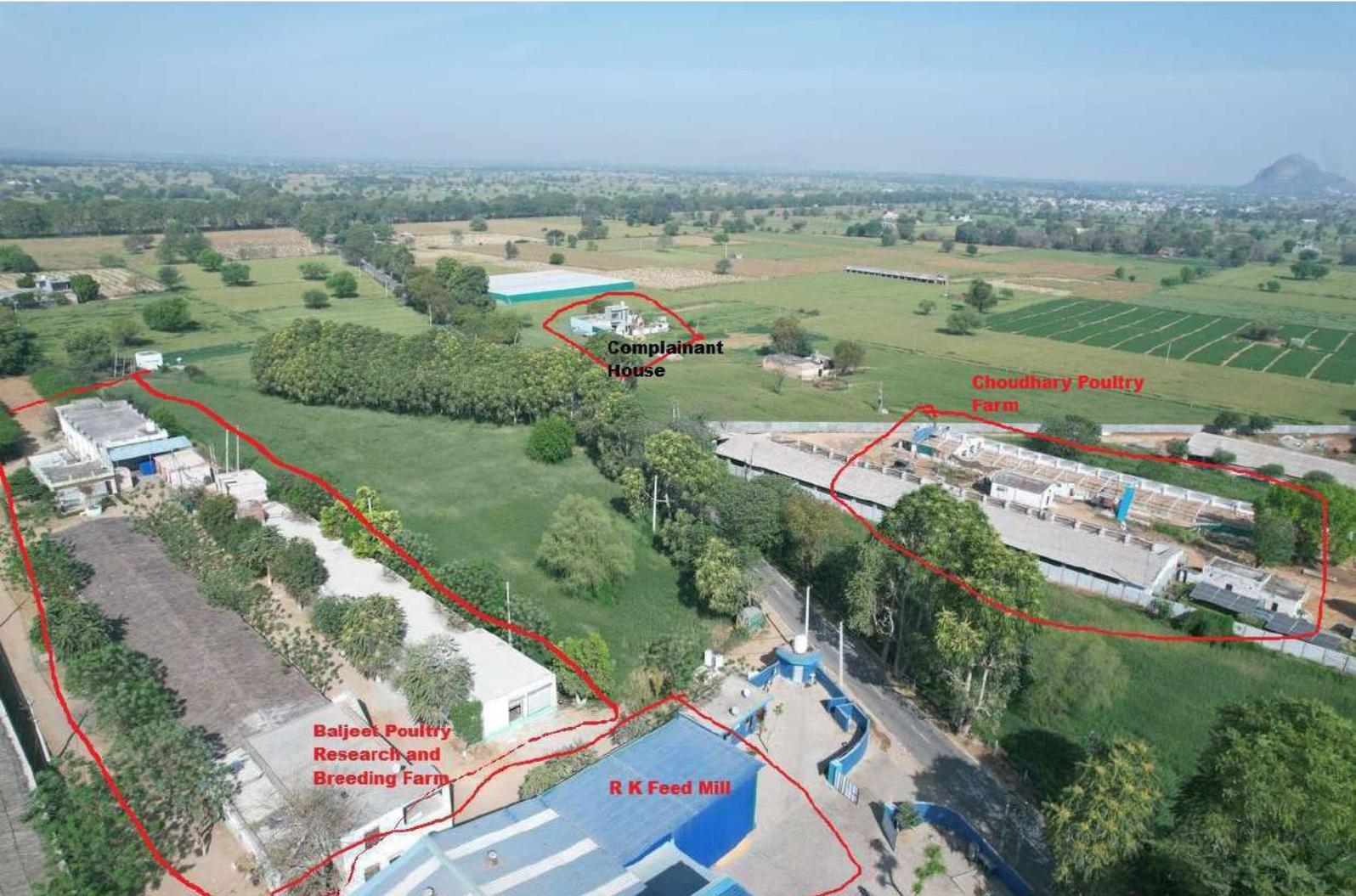
DR SUNIL
SHEORAN

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SHEORAN
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Regional Officer, Bhiwani



Annexure R10





CMA/48/2023

Status report in compliance of order dated 26.05.2023 in CMA/48/2023
in the matter of

Kalam Singh

Appellant

Versus

1. Baljeet.

Respondent

That the above mentioned CMA is pending before this Hon'ble court for adjudication and the Hon'ble Court vide its order dated 26.05.2023 has pleased to passed the following orders as under :-

" Deputy Director of Haryana Animal Husbandry and Dairying Pashudhan, Haryana, Bhiwani and Regional Officer State Pollution Control Board, Sector – 13, Huda, Bhiwani are directed to depute SDO Animal Husbandry and Dairying Pashudhan, Haryana and Assistant Engineer of the office of State Pollution Control Board, Bhiwani and they shall visit the site after giving due notices to the parties shall prepare their report whether hatchery in question has established as per norms and its wastage leads to spread of infection to other animals of the vicinity or not. They shall submit their report on 03.07.2023. Trial Court record be retained. Respondent Baljeet is bound down by his statement regarding raising permanent construction and extension. However, he can only make temporary repair for preventive measure if it is required of the safety of birds. "

1. As per the Hon'ble court order dated 26.05.2023, it was directed to carry out the joint inspection of the unit by Assistant Environmental Engineer, HSPCB and SDO, Animal Husbandry Department after giving due notices to the parties & to prepare their report whether hatchery in question has established as per norms and its wastage leads to spread of infection to other animals of the vicinity or not and to submit their report on 03.07.2023.
2. That the unit has obtained consent to operate from the Haryana State Pollution Control Board for running a hatchery unit vide letter no 13831064 dated 12.08.2021. Copy attached at Annexure 1. The siting parameter norms issued vide notification dated 29.05.2013 is not applicable on the unit as it is an old unit established before issuance of the notification dated 29.05.2013 and before issuance of CPCB guidelines dated January 2022.

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3. That in compliance of the order of this Hon'ble court dated 26.05.2023 the unit was jointly inspected by Assistant Environmental Engineer, HSPCB and SDO, Animal Husbandry Department on 01.06.2023, after giving due notice to the unit and the complainant. Copy of inspection report is enclosed herewith as **Annexure-2**.
4. That show cause notice for the deficiencies observed during joint inspection on 01.06.2023 has been issued to the unit vide letter dated 02.06.2023. Copy enclosed as **Annexure-3**.
5. That the unit has submitted reply of the show Cause Notice on dated 20.06.2023, where it has claimed that it has complied with all the deficiency's highlighted in the show Cause Notice given to the unit. Copy of unit reply is attached herewith as **Annexure - 4**.
6. That the unit was again inspected by the team of SDO animal husbandry department and Assistant Environmental Engineer, HSPCB, Bhiwani Region on 30.06.2023. it was found that unit has complied with the deficiencies, and is running as per norms. Copy of inspection Report dated 30.06.2023 is attached at **Annexure -5**.
7. Further, relating to the query whether the unit's wastage leads to spread of infection to other animals of the vicinity or not, Animal Husbandry Department has reported that no such incident has been recorded till date, wherein the infection has spread to other animals of the vicinity. Report of SDO, Animal husbandry department attached as **Annexure - 6**.

The above report is submitted for kind consideration, please

Place:- Bhiwani

Dated:- 03-07-2023



Regional Officer
HSPCB, Bhiwani

कार्यालय उप-मण्डल अधिकारी (ना0), तोशाम
O/o Sub Divisional Officer (C), Tosham

प्रति

क्षेत्रीय अधिकारी,
हरियाणा प्रदूषण नियंत्रण बोर्ड,
भिवानी।

क्रमांक : 4119 /स्टैनो

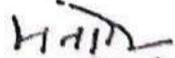
दिनांक : 09/08/2024

विषय :-

दरखास्त बाबत गांव खरकड़ी माखवान व गांव धारण तहसील तोशाम जिला भिवानी में खेतों में बलजीत हैचरी मो0न0 9588304436 के नाम से प्रदूषण फैलाकर इस क्षेत्र के लगभग 15-20 घरों के वासिन्दगान का जीना दूभर करने वारे शिकायत।

उपरोक्त विषय वारे इस कार्यालय के पत्र क्रमांक 4056/स्टैनो दिनांक 05.08.2024 की निरन्तरता में।

विषयाधीन मामले में आपको भेजकर लिखा जाता है कि उपरोक्त विषय पर प्रार्थी श्री अजमेर पुत्र श्री मुन्शी राम, जयवीर पुत्र श्री रिशाल सिंह, सतवीर पुत्र श्री रिशाल सिंह, दिनेश कुमार पुत्र श्री धर्मवीर सिंह, मांगेराम पुत्र श्री दलवीर सिंह, कमल सिंह पुत्र श्री कोकन सिंह, जोगेन्द पुत्र श्री महेन्द्र निवासियान गांव खरकड़ी माखवान, तहसील तोशाम जिला भिवानी व अन्य निवासीगण, ग्राम पंचायत खरकड़ी माखवान द्वारा शिकायत दिनांक 09.07.2024 को अधोहस्ताक्षरी के कार्यालय में दी गई। उक्त शिकायत की जांच हेतु अधोहस्ताक्षरी द्वारा मौके पर औचक निरीक्षण किया गया था। निरीक्षण उपरान्त उक्त हैचरी में मौके पर हैचरी मालिक श्री बलजीत द्वारा खाद का निस्पादन हेतु सरकार की हिदायतानुसार गीला व सूखा हेतु अलग से हॉद/कूप/कमरा बनाया गया है, जिसमें खाद का निस्पादन किया जा रहा है व इसके अतिरिक्त जो खामियां पाई गई थी उस वारे हैचरी मालिक को उचित प्रवन्धन करने वारे निर्देशित किया गया था। अधोहस्ताक्षरी द्वारा उक्त हैचरी का पुनः मौका निरीक्षण किया गया। निरीक्षण उपरान्त पाया कि पूर्व में जो खामियां पाई गई थी, उनको दुरुस्त कर लिया गया है मौका पर अब हैचरी मालिक श्री बलजीत द्वारा आस-पास साफ सफाई व हॉद/कूल की भी सही प्रकार से नियमानुसार उचित प्रवन्धन किए गए हैं। तदोपरान्त अधोहस्ताक्षरी द्वारा हैचरी मालिक श्री बलजीत को निर्देश दिए कि वह आगे भी इसी प्रकार फार्म के अन्दर व बाहर के क्षेत्र में साफ सफाई व सरकार द्वारा जारी नियमों की कड़ाई से पालना करना सुनिश्चित करे। अतः इस कार्यालय द्वारा पुनः मौका निरीक्षण रिपोर्ट आपको आगामी आवश्यक कार्यवाही हेतु प्रेषित है।


उप-मण्डल अधिकारी (ना0)
तोशाम।

Annexure R13



Tele No. 01664-256259

Regional Office
Haryana State Pollution Control Board,
 SCF-32, Opp. Community Centre, Sector-13, HSVP, Bhiwani
 Email-hspcbrojr@gmail.com



No.: HSPCB/BHI/2024/ 5765
 To,

Dated:- 12.11.24

The Member Secretary,
 Haryana State Pollution Control Board,
 Panchkula

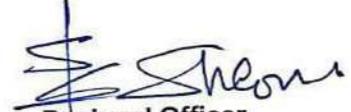
Sub: दरखास्त बाबत गांव खरकड़ी माखवान व गांव धारण तहसील तोशाम जिला भिवानी में खेतों में बलजीत हैचरी, मो न० 9588304436 के नाम से प्रदूषण फैलाकर इस क्षेत्र के लगभग 15 - 20 घरों के वासिन्दगान का जीना दूभर करने बारे शिकायत ।

Ref: Head office letter dated 14.10.2024..

In this connection, it is submitted that the unit was inspected by Sh. Satish Kumar, Sc-B on 07.11.2024 and during inspection, unit found complying and running as per norms. Unit is having valid CTO 31.12.2025. Copy of inspection report is enclosed herewith.

Submitted for your kind information & further action please.

DA/As above


 Regional Officer,
 Bhiwani Region
 Dated 12.11.24

Endst. No. HSPCB/BHI/2024 5766

A copy of above is forwarded to the Sub Divisional Magistrate, Tosham for information please.


 Regional Officer,
 Bhiwani Region

Name & address: M/s Rajeev 128

Date of Establishment: 2010 Farm Poultry Research and Breeding

Total no. of Birds: 20,000 Village Dharan, Khaekari Mathwan

Date of inspection: 7/11/24 Road Tehsil Tasham Distt. Bhiwani

Directions:		Observation made during inspection	Remarks
1	Environmental Guidelines for Poultry Farms farms		
1.1	Gaseous emission (NH3 & H2S) and Feed Mill Dust		
(i)	Minimization of odour/gaseous pollution		
	Proper ventilation and free flow of air over manure collection points to keep it dry shall be ensured.	Provided	
	Manure should be protected from Run-off water and from unwanted pests/insects.	Provided	
	Well-designed storage facilities should be provided to contain manure /litter.	Provided	
	Carcasses of dead birds shall be promptly collected on regular basis and disposed appropriately without damaging the environment as per the prescribed methods under section 6.2 (iii) of the guidelines.	Provided	
(ii)	Dust from Feed Mills		
	Feed mill and Go-down should be located on a well elevated ground preferably near the entrance of the farm and isolated from other poultry sheds.	Provided	
	Dust collector system should be installed to control emissions from mixing and grinding section of the feed mill.	Provided	
	Workers in the feed mill shall be provided with dust masks to protect them from dust.	Provided	
	Provision for vehicle tyre dip shall be made at the entrance to remove impurities/dust carried by vehicle tyres	Provided	
	Floor of the feed mill and Go-down shall be concrete and raised above the ground level by a minimum of 2 feet.	Provided	
1.2	Management of solid wastes (Solid Wastes contains Manure/litter, Hatchery Debris and Dead Birds)		
(i)	Manure handling and disposal	Provided	
	Proper ventilation and free flow of air over manure collection points to keep it dry (by blowing dry air over it or by conveying ventilation air through the manure pit) shall be ensured to prevent obnoxious odour in the area.	Provided	
	Poultry housing shall be ventilated allowing sufficient supply of fresh air to remove humidity, dissipate heat and prevent build-up of gases such as methane, carbon		

Excreta shall be scratched at least once in two days as needed for mixing of litter and to keep bedding material (rice husk, saw dust, wood shavings etc.) dry in case of deep litter houses the waste material. This waste shall be utilised for composting after completion of the cycle

Provided

Manure collected under cages on high raised platforms shall be stored for further processing and utilized by using following options:

Sr. No.	Poultry Farms	Methods Disposal/Utilization manure	for of
1.	Small Poultry Farms	• Composting	
2.	Medium & Large Poultry Farms	• Composting or Biogas production for disposal/utilization of manure/litter Combination of any of the methods for disposal/utilization of manure/litter	
3.	Poultry Farms in Cluster	• Common facilities for Biogas production or Composting or their combination	

Unit has installed machines for manure drying

Land application of manure to the nutritional requirements of soil and crop shall be balanced.

Provided

The litter / manure storage facilities shall be minimum 2 m above the water table and of adequate size based on type and number of birds handled. Its base should be constructed with stone slabs or concrete or impermeable compacted clay.

Provided

Manure shall be protected from run off water and cover it to avoid dust and odours in storage pits. The dry manure dump shall be covered with permanent roof or with plastic / similar material to prevent air emissions and the precipitation falling on it.

Provided

Mortalities on farm by proper animal care and disease prevention program shall be reduced

Care is being taken

Proper facilities (Burial Pit/Composting/Incineration) shall be provided for Collection, storage, transport and disposal of dead birds

Provided

Domestic hazardous wastes (vaccines, vials, medicines, syringes, etc.) shall be disposed as per provisions of "Solid Waste Management Rules, 2016".

Provided

Composting of Manure:

Proper mixing the waste with a carbon rich material (e.g., paddy straw / husk, wood shavings) should be done in the pits. Carbon to nitrogen ratios of 20-25:1 is usually recommended. Pure manure can also be composted following the procedure and monitoring all parameters. The composting facilities may be designed through expert institutions in the field as per the size of poultry farms.

Using machinery to dry manure & apply to fields

Periodic stirring of compost material should be done for its proper mixing.	Reviewed	
Moisture levels should be maintained between 35 to 50%	Maintained	
Temperature monitoring should be done to determine composting conditions.	,	
Hatchery Waste		
Efforts shall be made in converting the shells to animal feed to supply as a source of calcium, especially for poultry feeds	Converting egg shell to feed, mixing	
Extrusion with soya bean meal can be used to make a shell/hatchery meal.		
Un-hatched eggs shall be disposed of by composting or rendering.		
Dead Birds Disposal		
(iii) The dead birds arising from day to day farm activity shall be separated from other live birds promptly and stored in closed containers and disposed off within 24 hours by following any of the disposal methods		
Burial Method:	following	
A The dead birds arising from day to day farm activity should be separated from other live birds promptly and should be stored in closed containers \ disposed off within 24 hours		
The dead bird burial pit shall be of minimum 3 to 4 m in depth and 0.8 to 1.2 m diameter and this size may vary as per the capacity of poultry farm and shall be located above minimum 3 m from the ground water table.		
The dead bird burial pit shall be provided with a vermin/fly proof cover made up of wooden / metal / concrete having a central operable lid of proper size for day to day dropping of carcasses.		
Carcasses shall be covered by a thin layer of soil (at least 40 cm deep) along with calcium hydroxide.		
When the pit is full, a compacted soil cover of 0.5 m shall be provided with the top of the covered soil well above the ground level.		
The distance between any two burial pits should not be less than 1 m.		
Composting		
B The composting facility shall not be located within 300 m from the nearest dwelling and 100 m from any well or water course.		
The capacity of the composting facility shall be sufficient to handle the average mortalities on the farm.	NA	
The roof of the composting facility shall be permanent with concrete bottom		
The composting facility shall be secured with link mesh all around raised to a height of 1.5 m above the ground level to avoid the predation by straw dogs etc.		

<p>A proper mixture of smaller and larger particle sizes to obtain an optimum air exchange within the mixture and build-up of temperature.</p>		
<p>Moisture content of the composting pile shall be approximately 60%. More than this may result in odour problems and less than this will reduce the efficiency of the composting process.</p>		
<p>Carbon and nitrogen are vital nutrients for the growth and reproduction of bacteria and fungi. The carbon-to-nitrogen ratio shall be in the range of 20:1 and 25:1 for proper composting. This is obtained by carefully balancing the dead bird and carbon sources.</p>		
<p>The optimum temperature for composting is 54 to 66oC which pasteurizes the compost. If temperature falls below 49oC after a week or so, the material should be moved to the secondary stage unit. To facilitate the easy transfer of the first stage material to the secondary stage, the proper designing of the primary stage (first stage) facility is desirable as illustrated in figure 5.5. Failure to do so will result into poor compost. The temperature in the secondary stage unit will begin to raise as beneficial bacterial activity begins and will peak in 5 to 10 days.</p>	<p>NA</p>	
<p>Waste water Management</p>		
<p>1.3 The waste water generated from the cleaning operations (after each batch removal) shall be collected in appropriate holding tank and put to use in the green belt. Efforts may be made for dry cleaning of the sheds with use of disinfectant so as to avoid use of water.</p>	<p>Provided holding tank, water is used for green belt</p>	
<p>Water use and spills from drinking devices shall be reduced by preventing overflow or leakages and using calibrated, well-maintained self-watering devices;</p>	<p>Provided</p>	
<p>Improve drainage, reduce standing water and water ditches to control mosquitoes and flies</p>	<p>stand water not found</p>	
<p>Use of pressure pumps, hot water or steam in cleaning activities instead of cold water and plain water scrubs may be encouraged to improve sanitation and reduce the quantities of wash water.</p>	<p>Scaper Used for cleaning</p>	
<p>Other issues</p>		
<p>1.4 Control of Flies: Proper treatment and disposal of manure, ventilation of sheds, control of temperature, good sanitation, swift repairs of leaks, avoidance of feed spills, prompt removal of broken eggs and dead birds shall be ensured for control of flies in the poultry farms. The farm should have provisions of wire nettings, traps, fly-repellents, insecticides etc</p>	<p>Provided</p>	
<p>Control of Rodents: Methods for the control of rodents may include: i) Exclusion ii) Trapping Glue boards iii) Tracking powder iv) rodent proof doors and windows to eliminate rodents/pest infestation</p>	<p>Rodenticide Used</p>	
<p>As per Bureau of Indian Standards 1374: 2007, on poultry feed specifies that the use of antibiotic growth promoters is not recommended in poultry feed, hence use of</p>	<p>Unit avoids Antibiotic Use</p>	

antibiotics should not be mixed with feed or administered for non-therapeutic purposes without prescription for diseased birds.

Regulation for use of antibiotics shall be regulated as per the advisory/directions issued by Department of Animal Husbandry, Dairying and Fisheries and Ministry of Health and the Drug Controller General of India.

Siting Criteria (New Poultry Farms (Set up after issuance of Guidelines) should preferably be established)

500 m from residential zone in order to avoid nuisance caused due to odour & flies.

100 m from major water course like River, Lakes, canals and drinking water source like wells, summer storage tanks, in order to avoid contamination due to leakages/spillages, if any.

100 m from national Highway (NH) and 50 m from State Highway (SH) in order to avoid nuisance caused due to odour & flies.

10-15 m from rural roads/internal roads/village pagdandis

The Poultry sheds should not be located within 10 m from farm boundary for cross ventilation and odour dispersion

Not Applicable as
the count is older
than the direction date
of siting parameters.

Baljeet Singh
(Baljeet Owner)

Satish Kumar
Dr. Satish Kumar
Sr. B, HSPCB, Bhiwani
Region.

Name & address: M/s Baljeet Poultry Research and Breeding farm, VPO Dhasan, Goshara Bhanasi
 Date of Establishment : _____
 Total no. of Birds : 18000
 Date of inspection : 18/2/2025

Directions:	Observation made during inspection	Remarks
Environmental Guidelines for Poultry Farms farms		
1 Gaseous emission (NH3 & H2S) and Feed Mill Dust		
(a) Minimization of odour/gaseous pollution		
Proper ventilation and free flow of air over manure collection points to keep it dry shall be ensured.	Ventilation in Poultry Farm is present	
Manure should be protected from Run-off water and from unwanted pests/insects.	Protected from Run off	
Well-designed storage facilities should be provided to contain manure/litter.	Storage facility provided	
Carcases of dead birds shall be promptly collected on regular basis and disposed appropriately without damaging the environment as per the prescribed methods under section 6.2 (iii) of the guidelines.	Burial pit constructed for disposal of carcases of dead birds	
Dust from Feed Mills		
(a) Feed mill and Go-down should be located on a well elevated ground preferably near the entrance of the farm and isolated from other poultry sheds.	Yes	
Dust collector system should be installed to control emissions from mixing and grinding section of the feed mill.	Provided	
Workers in the feed mill shall be provided with dust masks to protect them from dust	Not found (worker) at the time of inspection	
Provision for vehicle tyre dip shall be made at the entrance to remove impurities/dust carried by vehicle tyres.	Provided	
Floor of the feed mill and Go-down shall be concrete and 2 feet above the ground level by a minimum of 2 feet.	Yes	
1.2 Management of solid wastes (Solid Wastes contains Manure/litter, Hatchery Debris and Dead birds)		
(a) Manure handling and disposal		
(i) Proper ventilation and free flow of air over manure collection points to keep it dry (a) by blowing dry air over it or by conveying ventilation air through the manure	Provided	
(ii) shall be ensured to prevent odourous gases from the shed	Provided	
Poultry housing shed be ventilated allowing sufficient supply of fresh air to remove humidity, dissipate heat and prevent build-up of gases such as methane, carbon	Provided Exhaust fans provided for ventilation	

dioxide, ammonia, etc.

Excreta shall be scratched at least once in two days as needed for mixing of litter and to keep bedding material (rice husk, saw dust, wood shavings etc.) dry in case of deep litter houses the waste material. This waste shall be utilised for composting after completion of the cycle

Provided

Manure collected under cages on high raised platforms shall be stored for further processing and utilized by using following options:

Unit has installed machine for manure drying

Sr. No.	Poultry Farms	Methods for Disposal/Utilization of manure
1.	Small Poultry Farms	<ul style="list-style-type: none"> Composting
2.	Medium & Large Poultry Farms	<ul style="list-style-type: none"> Composting or Biogas production for disposal/utilization of manure/litter Combination of any of the methods for disposal/utilization of manure/litter
3.	Poultry Farms in Cluster	<ul style="list-style-type: none"> Common facilities for Biogas production or Composting or their combination

Land application of manure to the nutritional requirements of soil and crop shall be balanced.

Provided

The litter / manure storage facilities shall be minimum 2 m above the water table and of adequate size based on type and number of birds handled. Its base should be constructed with stone slabs or concrete or impermeable compacted clay.

Provided
Manure storage facility provided

Manure shall be protected from run off water and cover it to avoid dust and odours in storage pits. The dry manure dump shall be covered with permanent roof or with plastic / similar material to prevent air emissions and the precipitation falling on it.

Provided

Mortalities on farm by proper animal care and disease prevention program shall be reduced

Case is being taken

Waste facilities (Burial Pit/Composting/Incineration) shall be provided for Collection, storage, transport and disposal of dead birds

Provided

Domestic hazardous wastes (vaccines, vials, medicines, syringes, etc.) shall be disposed as per provisions of "Solid Waste Management Rules, 2016".

Provided

Composting of Manure:

Proper mixing the waste with a carbon rich material (e.g., paddy straw / husk, wood shavings) should be done in the pits. Carbon to nitrogen ratios of 20-25:1 is usually recommended. Pure manure can also be composted following the procedure and monitoring all parameters. The composting facilities may be designed through expert institutions in the field as per the size of poultry farms.

Drying machine is used to dry manure and further applied to field

	Periodic stirring of compost material should be done for its proper mixing.	Provided
	Moisture levels should be maintained between 35 to 50%	Maintained
	Temperature monitoring should be done to determine composting conditions.	-
	Hatchery Waste	
(ii)	Efforts shall be made in converting the shells to animal feed to supply as a source of calcium, especially for poultry feeds	Egg shells is utilized in feed mill after processing through egg cell crushing machine
	Extrusion with soya bean meal can be used to make a shell/hatchery meal.	
	Un-hatched eggs shall be disposed of by composting or rendering.	-
	Dead Birds Disposal	
(iii)	The dead birds arising from day to day farm activity shall be separated from other live birds promptly and stored in closed containers and disposed off within 24 hours by following any of the disposal methods	
	Burial Method:	
A	The dead birds arising from day to day farm activity should be separated from other live birds promptly and should be stored in closed containers \ disposed off within 24 hours	
	The dead bird burial pit shall be of minimum 3 to 4 m in depth and 0.8 to 1.2 m diameter and this size may vary as per the capacity of poultry farm and shall be located above minimum 3 m from the ground water table.	Unit is following burial method properly
	The dead bird burial pit shall be provided with a vermin/fly proof cover made up of wooden / metal / concrete having a central operable lid of proper size for day to day dropping of carcasses.	Metal cover provided
	Carcasses shall be covered by a thin layer of soil (at least 40 cm deep) along with calcium hydroxide.	
	When the pit is full, a compacted soil cover of 0.5 m shall be provided with the top of the covered soil well above the ground level.	
	The distance between any two burial pits should not be less than 1 m.	
	Composting	
B	The composting facility shall not be located within 300 m from the nearest dwelling and 100 m from any well or water course.	
	The capacity of the composting facility shall be sufficient to handle the average mortalities on the farm.	
	The roof of the composting facility shall be permanent with concrete bottom	
	The composting facility shall be secured with link mesh all around raised to a height of 1.5 m above the ground level to avoid the predation by straw dogs etc	NA

A proper mixture of smaller and larger particle sizes to obtain an optimum air exchange within the mixture and build-up of temperature.

Moisture content of the composting pile shall be approximately 60%. More than this may result in odour problems and less than this will reduce the efficiency of the composting process.

Carbon and nitrogen are vital nutrients for the growth and reproduction of bacteria and fungi. The carbon-to-nitrogen ratio shall be in the range of 20:1 and 25:1 for proper composting. This is obtained by carefully balancing the dead bird and carbon sources.

The optimum temperature for composting is 54 to 66°C which pasteurizes the compost. If temperature falls below 49°C after a week or so, the material should be moved to the secondary stage unit. To facilitate the easy transfer of the first stage material to the secondary stage, the proper designing of the primary stage (first stage) facility is desirable as illustrated in figure 5.5. Failure to do so will result into poor compost. The temperature in the secondary stage unit will begin to raise as beneficial bacterial activity begins and will peak in 5 to 10 days.

NA

Waste water Management

1.3

The waste water generated from the cleaning operations (after each batch removal) shall be collected in appropriate holding tank and put to use in the green belt. Efforts may be made for dry cleaning of the sheds with use of disinfectant so as to avoid use of water.

Provided water holding tank and further used for green belt

Water use and spills from drinking devices shall be reduced by preventing overflow or leakages and using calibrated, well-maintained self-watering devices. Improve drainage, reduce standing water and water ditches to control mosquitoes and flies

Provided

Use of pressure pumps, hot water or steam in cleaning activities instead of cold water and plain water scrubs may be encouraged to improve sanitation and reduce the quantities of wash water

*Standing water not found at time of inspection
Scrapes used for cleaning*

Other issues

1.4

Control of Flies: Proper treatment and disposal of manure, ventilation of sheds, control of temperature, good sanitation, swift repairs of leaks, avoidance of feed spills, prompt removal of broken eggs and dead birds shall be ensured for control of flies in the poultry farms. The farm should have provisions of wire nettings, traps, fly-repellents, insecticides etc

Provided

Control of Rodents: Methods for the control of rodents may include: i) Exclusion ii) Trapping iii) Trapping powder iv) rodent proof doors and windows to eliminate rodents/pest infestation

Provided

As per Bureau of Indian Standards 1374-2002 on poultry feed specifies that the use of antibiotic growth promoters is not recommended in poultry feed, hence use of

Unit avoids use of antibiotics

Antibiotics should not be mixed with feed or administered for non-therapeutic purposes without prescription for diseased birds.

Regulation for use of antibiotics shall be regulated as per the advisory/directions issued by Department of Animal Husbandry, Dairying and Fisheries and Ministry of Health and the Drug Controller General of India.

Siting Criteria (New Poultry Farms (Set up after issuance of Guidelines) should preferably be established)

500 m from residential zone in order to avoid nuisance caused due to odour & flies.

100 m from major water course like River, Lakes, canals and drinking water source like wells, summer storage tanks, in order to avoid contamination due to leakages/spillages, if any.

100 m from national Highway (NH) and 50 m from State Highway (SH) in order to avoid nuisance caused due to odour & flies.

10-15 m from rural roads/internal roads/village pagdandis

The poultry sheds should not be located within 10 m from farm boundary for cross ventilation and odour dispersion

Not applicable as unit is older than direction issued regarding siting parameter

The said unit is complying the SDP issued by CPCB at the time of inspection on 18/2/2025

issued by CPCB at the
Nitish Bhasdway
AEE, Bhiwani Region

NBhasdway
18/02/25

Baljeet Singh
(Owner)

Name & address: BALJEET POULTRY RESEARCH AND BREEDING FARM, VPO DHARAN, TOSHAM, BHIWANI

Date of Establishment :

Total no. of Birds : 18000

Date of inspection : 18/02/2025

	Directions:	Observation made during inspection	Remarks
1	Environmental Guidelines for Poultry Farms farms		
1.1	Gaseous emission (NH3 & H2S) and Feed Mill Dust		
(i)	Minimization of odour/gaseous pollution		
	Proper ventilation and free flow of air over manure collection points to keep it dry shall be ensured.	VENTILATION IN POULTRY FARM IS PRESENT	
	Manure should be protected from Run-off water and from unwanted pests/insects.	PROTECTED FROM RUNOFF	
	Well-designed storage facilities should be provided to contain manure /litter.	STORAGE FACILITY PROVIDED	
	Carcasses of dead birds shall be promptly collected on regular basis and disposed appropriately without damaging the environment as per the prescribed methods under section 6.2 (iii) of the guidelines.	DUAL PIT CONSTRUCTED FOR DISPOSAL OF CARCASSES OF DEAD BIRDS	
(ii)	Dust from Feed Mills		
	Feed mill and Go-down should be located on a well elevated ground preferably near the entrance of the farm and isolated from other poultry sheds.	YES	
	Dust collector system should be installed to control emissions from mixing and grinding section of the feed mill.	PROVIDED	
	Workers in the feed mill shall be provided with dust masks to protect them from dust.	NOT FOUND (WORKER) AT THE TIME OF INSPECTION	
	Provision for vehicle tyre dip shall be made at the entrance to remove impurities/dust carried by vehicle tyres	PROVIDED	
	Floor of the feed mill and Go-down shall be concrete and raised above the ground level by a minimum of 2 feet.	YES	
1.2	Management of solid wastes (Solid Wastes contains Manure/litter, Hatchery Debris and Dead Birds)		
(i)	Manure handling and disposal		
	Proper ventilation and free flow of air over manure collection points to keep it dry (by blowing dry air over it or by conveying ventilation air through the manure pit) shall be ensured to prevent obnoxious odour in the area.	PROVIDED	
	Poultry housing shall be ventilated allowing sufficient supply of fresh air to remove humidity, dissipate heat and	PROVIDED EXHAUST FANPROVIDED FOR VENTILATION	

	prevent build-up of gases such as methane, carbon dioxide, ammonia, etc.													
	Excreta shall be scratched at least once in two days as needed for mixing of litter and to keep bedding material (rice husk, saw dust, wood shavings etc.) dry in case of deep litter houses the waste material. This waste shall be utilised for composting after completion of the cycle	PROVIDED												
	Manure collected under cages on high raised platforms shall be stored for further processing and utilized by using following options:	UNIT HAS INSTALLED MACHINE FOR MANURE DRYING												
	<table border="1"> <thead> <tr> <th>Sr. No.</th> <th>Poultry Farms</th> <th>Methods for Disposal/Utilization of manure</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Small Poultry Farms</td> <td> <ul style="list-style-type: none"> Composting </td> </tr> <tr> <td>2.</td> <td>Medium & Large Poultry Farms</td> <td> <ul style="list-style-type: none"> Composting or Biogas production for disposal/utilization of manure/litter Combination of any of the methods for disposal/utilization of manure/litter </td> </tr> <tr> <td>3.</td> <td>Poultry Farms in Cluster</td> <td> <ul style="list-style-type: none"> Common facilities for Biogas production or Composting or their combination </td> </tr> </tbody> </table>	Sr. No.	Poultry Farms	Methods for Disposal/Utilization of manure	1.	Small Poultry Farms	<ul style="list-style-type: none"> Composting 	2.	Medium & Large Poultry Farms	<ul style="list-style-type: none"> Composting or Biogas production for disposal/utilization of manure/litter Combination of any of the methods for disposal/utilization of manure/litter 	3.	Poultry Farms in Cluster	<ul style="list-style-type: none"> Common facilities for Biogas production or Composting or their combination 	
Sr. No.	Poultry Farms	Methods for Disposal/Utilization of manure												
1.	Small Poultry Farms	<ul style="list-style-type: none"> Composting 												
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3.	Poultry Farms in Cluster	<ul style="list-style-type: none"> Common facilities for Biogas production or Composting or their combination 												
	Land application of manure to the nutritional requirements of soil and crop shall be balanced.	PROVIDED												
	The litter / manure storage facilities shall be minimum 2 m above the water table and of adequate size based on type and number of birds handled. Its base should be constructed with stone slabs or concrete or impermeable compacted clay.	PROVIDED, MANURE STORAGE FACILITY PROVIDED												
	Manure shall be protected from run off water and cover it to avoid dust and odours in storage pits. The dry manure dump shall be covered with permanent roof or with plastic / similar material to prevent air emissions and the precipitation falling on it.	PROVIDED												
	Mortalities on farm by proper animal care and disease prevention program shall be reduced	CARE IS BEING TAKEN												
	Proper facilities (Burial Pit/Composting/Incineration) shall be provided for Collection, storage, transport and disposal of dead birds	PROVIDED												
	Domestic hazardous wastes (vaccines, vials, medicines, syringes, etc.) shall be disposed as per provisions of "Solid Waste Management Rules, 2016".	PROVIDED												
	Composting of Manure:													
	Proper mixing the waste with a carbon rich material (e.g., paddy straw / husk, wood shavings) should be done in the pits. Carbon to nitrogen ratios of 20-25:1 is usually recommended. Pure manure can also be composted following the procedure and monitoring all parameters. The composting facilities may be designed through expert institutions in the field as per the size of poultry farms.	DRYING MACHINE IS BEING USED TO DRY MANURE AND FURTHER APPLIED TO FIELD												

	Periodic stirring of compost material should be done for its proper mixing.	PROVIDED	
	Moisture levels should be maintained between 35 to 50%	MAINTAINED	
	Temperature monitoring should be done to determine composting conditions.	-	
(ii)	Hatchery Waste		
	Efforts shall be made in converting the shells to animal feed to supply as a source of calcium, especially for poultry feeds	EGG SHELL IS UTILISED IN FEED MILL AFTER PROCESSING THROUGH EGG SHELL CRUSHING MACHINE	
	Extrusion with soya bean meal can be used to make a shell/hatchery meal.		
	Un-hatched eggs shall be disposed of by composting or rendering.		
(iii)	Dead Birds Disposal		
	The dead birds arising from day to day farm activity shall be separated from other live birds promptly and stored in closed containers and disposed off within 24 hours by following any of the disposal methods		
A	Burial Method:		
	The dead birds arising from day to day farm activity should be separated from other live birds promptly and should be stored in closed containers \ disposed off within 24 hours		
	The dead bird burial pit shall be of minimum 3 to 4 m in depth and 0.8 to 1.2 m diameter and this size may vary as per the capacity of poultry farm and shall be located above minimum 3 m from the ground water table.	UNIT IS FOLLOWING BURIAL METHOD PROPERLY	
	The dead bird burial pit shall be provided with a vermin/fly proof cover made up of wooden / metal / concrete having a central operable lid of proper size for day to day dropping of carcasses.	METAL COVER PROVIDED	
	Carcasses shall be covered by a thin layer of soil (at least 40 cm deep) along with calcium hydroxide.	-	
	When the pit is full, a compacted soil cover of 0.5 m shall be provided with the top of the covered soil well above the ground level.	-	
	The distance between any two burial pits should not be less than 1 m.	-	
B	Composting		
	The composting facility shall not be located within 300 m from the nearest dwelling and 100 m from any well or water course.	NA	
	The capacity of the composting facility shall be sufficient to handle the average mortalities on the farm.	NA	
	The roof of the composting facility shall be permanent with concrete bottom	NA	
	The composting facility shall be secured with link mesh all around raised to a height of 1.5 m above the ground level to avoid the predation by straw dogs etc.	NA	

	A proper mixture of smaller and larger particle sizes obtain an optimum air exchange within the mixture and build-up of temperature.	14M	
	Moisture content of the composting pile shall be approximately 60%. More than this may result in odour problems and less than this will reduce the efficiency of the composting process.	NA	
	Carbon and nitrogen are vital nutrients for the growth and reproduction of bacteria and fungi. The carbon-to-nitrogen ratio shall be in the range of 20:1 and 25:1 for proper composting. This is obtained by carefully balancing the dead bird and carbon sources.	NA	
	The optimum temperature for composting is 54 to 66oC which pasteurizes the compost. If temperature falls below 49oC after a week or so, the material should be moved to the secondary stage unit. To facilitate the easy transfer of the first stage material to the secondary stage, the proper designing of the primary stage (first stage) facility is desirable as illustrated in figure 5.5. Failure to do so will result into poor compost. The temperature in the secondary stage unit will begin to raise as beneficial bacterial activity begins and will peak in 5 to 10 days.	NA	
1.3	Waste water Management		
	The waste water generated from the cleaning operations (after each batch removal) shall be collected in appropriate holding tank and put to use in the green belt. Efforts may be made for dry cleaning of the sheds with use of disinfectant so as to avoid use of water.	PROVIDED WATER HOLDING TANK AND FURTHER USED FOR GREEN BELT	
	Water use and spills from drinking devices shall be reduced by preventing overflow or leakages and using calibrated, well-maintained self-watering devices;	PROVIDED	
	Improve drainage, reduce standing water and water ditches to control mosquitoes and flies	STANDING WATER NOT FOUND AT TIME OF INSPECTION	
	Use of pressure pumps, hot water or steam in cleaning activities instead of cold water and plain water scrubs may be encouraged to improve sanitation and reduce the quantities of wash water.	SCRAPPER USED FOR CLEANING	
1.4	Other issues		
	Control of Flies: Proper treatment and disposal of manure, ventilation of sheds, control of temperature, good sanitation, swift repairs of leaks, avoidance of feed spills, prompt removal of broken eggs and dead birds shall be ensured for control of flies in the poultry farms. The farm should have provisions of wire nettings, traps, fly-repellents, insecticides etc	PROVIDED	
	Control of Rodents: Methods for the control of rodents may include: i) Exclusion ii) Trapping Glue boards iii) Tracking powder iv) rodent proof doors and windows to eliminate rodents/pest infestation.	PROVIDED	
	As per Bureau of Indian Standards 1374: 2007, on poultry feed specifies that the use of antibiotic growth promoters is not recommended in poultry feed, hence use of	UNIT AVOIDS USE OF ANTI BIOTICS	

	antibiotics should not be mixed with feed or administered for non-therapeutic purposes without prescription for diseased birds. Regulation for use of antibiotics shall be regulated as per the advisory/directions issued by Department of Animal Husbandry, Dairying and Fisheries and Ministry of Health and the Drug Controller General of India.		
2	Siting Criteria (New Poultry Farms (Set up after issuance of Guidelines) should preferably be established)		
	500 m from residential zone in order to avoid nuisance caused due to odour & flies.	NOT APPLICABLE AS UNIT IS OLDER THAN DIRECTION ISSUED REGARDING SITING PARAMETER	
	100 m from major water course like River, Lakes, canals and drinking water source like wells, summer storage tanks, in order to avoid contamination due to leakages/spillages, if any.	NOT APPLICABLE AS UNIT IS OLDER THAN DIRECTION ISSUED REGARDING SITING PARAMETER	
	100 m from national Highway (NH) and 50 m from State Highway (SH) in order to avoid nuisance caused due to odour & flies.	NOT APPLICABLE AS UNIT IS OLDER THAN DIRECTION ISSUED REGARDING SITING PARAMETER	
	10-15 m from rural roads/internal roads/village pagdandis	NOT APPLICABLE AS UNIT IS OLDER THAN DIRECTION ISSUED REGARDING SITING PARAMETER	
	The Poultry sheds should not be located within 10 m from farm boundary for cross ventilation and odour dispersion	NOT APPLICABLE AS UNIT IS OLDER THAN DIRECTION ISSUED REGARDING SITING PARAMETER	

THE SAID UNIT IS COMPLYING THE SOP ISSUED BY CPCB AT THE TIME OF INSPECTION ON 18/02/2025

INSPECTION DONE IN THE PRESENCE OF FOLLOWING OFFICERS/PERSONS:

1. SH. NITISH BHARDWAJ, AEE1, HSPCB, BHIWANI
2. SH. BALJEET SINGH, OWNER



Regional Office

Haryana State Pollution Control Board,
SCF-32, Opp. Community Centre, Sector-13, HSVP, Bhiwani
Email-hspcbrojr@gmail.com

- 1 Name of the Unit : Baljeet Poultry Farm
- 2 Address of Unit : VPO Dharan, Bhiwani
- 3 Co-ordinate of the unit : Lat 28.80974264
- Longitude : Long 75.92364101
- Latitude
- 4 Time & Date of Inspection : 3/2/26
- 5 Name of the Managing Director / :
Directors/Partners/ Sole prop./ Occupier/
Manager & their Address
- 6 Products manufactured with quantity :
7 Raw material used :
8 Manufacturing process (in brief) :
9 Date of Commissioning of the Unit :
10 Source of air Emissions :
11 Type & quantity of Fuel used / day :
12 Status of Air Pollution Control Measures :
(APCM) and ETP with brief detail
13 Is provided Sample facility on Stacks. :
14 Status of CTE/CTO :
15 Remarks :
Unit has obtained CTE from board for the period 16/11/22 - 15/11/23
CTE obtained, but not established at site till date

The Baljeet Poultry has obtained CTE from board
Land for which unit has taken CTE is agriculture land and
is currently being used for agriculture purpose
No sign of poultry farms at site

Signature of the representative of the unit & Date
Name of the representative:
Designation:

Bhardwaj 3/2/26
Signature of the Officer
conducted the inspection & Date
Name of Officer Nitish Bhardwaj
Designation: AEE, Bhiwani

03/02/2026

Tele No. 01664-256259



Regional Office

Haryana State Pollution Control Board,
 SCF-32, Opp. Community Centre, Sector-13, HSVP, Bhiwani
Email-hspcbrojr@gmail.com

- | | | | |
|----|---|---|--|
| 1 | Name of the Unit | : | Baljeet Poultry research and breeding farm |
| 2 | Address of Unit | : | VPO Dharan, Tosham, Bhiwani |
| 3 | Co-ordinate of the unit | : | Lat: 28.80974264 |
| | Longitude | | Long: 75.92364181 |
| | Latitude | | |
| 4 | Time & Date of Inspection | : | 03/02/2026 |
| 5 | Name of the Managing Director / Directors/Partners/ Sole prop./ Occupier/ Manager & their Address | : | Unit has obtained CTE from Board for the period 16/11/2022-15/11/2027 |
| 6 | Products manufactured with quantity | : | Unit has obtained CTE from Board for the period 16/11/2022-15/11/2027 |
| 7 | Raw material used | : | Unit has obtained CTE from Board for the period 16/11/2022-15/11/2027 |
| 8 | Manufacturing process (in brief) | : | Unit has obtained CTE from Board for the period 16/11/2022-15/11/2027 |
| 9 | Date of Commissioning of the Unit | : | Unit has obtained CTE from Board for the period 16/11/2022-15/11/2027 |
| 10 | Source of air Emissions | : | Unit has obtained CTE from Board for the period 16/11/2022-15/11/2027 |
| 11 | Type & quantity of Fuel used / day | : | Unit has obtained CTE from Board for the period 16/11/2022-15/11/2027 |
| 12 | Status of Air Pollution Control Measures (APCM) and ETP with brief detail | : | Unit has obtained CTE from Board for the period 16/11/2022-15/11/2027 |
| 13 | Is provided Sample facility on Stacks. | : | Unit has obtained CTE from Board for the period 16/11/2022-15/11/2027 |
| 14 | Status of CTE/CTO | : | CTE obtained, but Not established at site till date |
| 15 | Remarks | : | 1. The baljeet poultry farm has obtained CTE from Board
2. Land for which unit has taken CTE and agriculture land and is currently being used for agriculture purpose.
3. NO sign of poultry farm on site. |

Nitish Bhardwaj(AEE,HSPCB)

03/02/2026

Signature of the representative of the unit & Date

Name of the representative:

Designation:

Signature of the Officer

conducted the inspection & Date

Name of Officer

Designation: